

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 203 OF 2021

IN THE MATTER OF :

DEVIDAS KHATRI

....PETITIONER

Versus

UNION OF INDIA & Ors.

....RESPONDENTS

IN THE MATTER OF

Mangalore Minerals Pvt. Ltd.,
Near Aswan Village, Jasra Bara Taluk,
Prayagraj-212107, (U.P.)

....Respondent No. 44

PAPER BOOK

Additional Affidavit of Mangalore Minerals Pvt. Ltd. for its Washing
Plant (Aswan Silica Sand Beneficiation Plant) situated at Village
Aswan (Near Chattahar), Tehsil Bara, District Prayagraj


[ANCHIT SRIPAT]
[AJEYO SHARMA]

Advocates

A-72 First Floor, East of Kailash,
New Delhi 110 067

Mob No: +91 9582709108

e-mail: anchit@asayalegal.com

Place : New Delhi
Dated: 04.05.2024

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Near Aswan Village, Jasra Bara Taluk,
Prayagraj-212107, (U.P.)

....Respondent No. 44

**ADDITIONAL AFFIDAVIT OF MANGALORE MINERALS
PVT. LTD. FOR ITS WASHING PLANT (ASWAN SILICA
SAND BENEFICIATION PLANT) SITUATED AT VILLAGE
ASWAN (NEAR CHATTAHAR), TEHSIL BARA, DISTRICT
PRAYAGRAJ:**

I, Rajendra Kumar Mishra, son of Late Dr. V.K. Mishra, aged about 58 years, office at T1-1D, Rudra Enclave Dhanua, Naini, Prayagraj (UP), presently at New Delhi, do hereby solemnly affirm on oath as under:

1. I state that I am the authorized signatory of the Answering Respondent in the present matter and I am well conversant with the facts and circumstances and as such I am competent to swear the present affidavit.



Rajendra

2. That the Project Proponent has on 09.04.2024 filed its detailed Response to the Report dated 17.01.2024 for its Washing Plant – Asawan Silica Sand Beneficiation Plant situated at Village Asawan (Near Chatthahar), Tehsil Bara, District Prayagraj, UP which was under construction from November 2017 upto December 2022 and the Plant is under trial run since then till date. That the contents of the Response are not being repeated herein for the sake of brevity.
3. That the present Additional Affidavit is being filed in supplement to the Response dated 09.04.2024 to place on record certain information along with relevant documents as questioned by this Hon'ble Court during the hearing on 29.04.2024.
4. That the Project Proponent on 27.12.2012 obtained the NOC from Central Ground Water Authority limited to 180 m³/day. Accordingly, the Project Proponent on 01.05.2017 set up the Tube Well Boring with a depth of 45 meters and installed a Submersible Electric Motor with 1.50 HP on 01.02.2020.

Copy of the NOC dated 27.12.2012 from Central Ground Water Authority is annexed herewith as **ANNEXURE – A1**

5. That the Project Proponent commenced the Trial operations at the Plan from December 2022 only after receiving the NOC dated

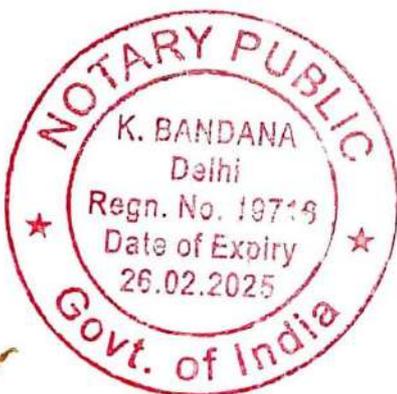


Jejend

02.11.2022 (pg. 2582, 2585, 2588), from the Ground Water Department for the period of 08.10.2022 to 07.10.2027. It is submitted that in furtherance of the NOC from the Ground Water Department, the Project Proponent submitted the Compliance Reports annexing therewith (i) photograph of the electromagnetic flow meter installed (also at Pg. 2591), (ii) photograph of Piezometer DWLR (also at Pg. 2592), (iii) daily readings of water level from the Piezometer DWLR, (iv) photograph of STP of 150 KLD constructed for waste treatment (also at Pg. 2593) and (v) borewell water quality test done through Laboratory approved by MoEF (also at Pg. 2595).

Copy of the Compliance Reports submitted to Ground Water Department containing the daily readings of water level from the Piezometer DWLR are annexed herewith as **ANNEXURE – A2**

6. It is submitted that till date, the plant is on trial run since December 2022 and water requirement is very less, much within the permissible limits. The rain water stored in the village rainwater harvesting pond (pg. 2594) is being mainly utilized by the Project Proponent for use in the plant.
7. It is submitted that since inception, the Project Proponent has operated the Plant after taking necessary approvals and NOCs / EC /



Jeejend

CTO and adhered to the terms and conditions mentioned therein and no violation has ever been found.

8. In the light of the aforesaid facts, it is most humbly submitted that the present Additional Affidavit be taken into consideration.
9. The documents attached at Annexures to this affidavit are true copies of their respective originals.

Jejend
DEPONENT

VERIFICATION

I, the deponent above named, do hereby verify that the contents of my above affidavit are true and correct to the best of my knowledge and belief and legal advice believed to be true by me. I state that nothing material has been concealed therefrom.

Verified at Delhi on this 03rd day of May, 2024.

Jejend
DEPONENT

IDENTIFIED



3/5/2024

ATTESTED
NOTARY PUBLIC DELHI
Govt. of India
Mob.: 9654768498

EMPOWERED TO ADMINISTER THE OATH
SECTION 139 OF CPC 1908
SECTION 297 OF CRPC 1973
DELHI HIGH COURT RULES 1967
PART-6, CHAPTER XVIII-227
EVIDENCE BY AFFIDAVIT BEFORE NOTAR
SUPREME COURT RULES, 2013
ORDER-X-7

No. 21-4(382)/NR/CGWA/2011-5083

Dated-
27 DEC 2012

To,
M/s Mangalore Minerals Pvt. Ltd.
Mineral House Hampankatta,
Mangalore 575001

Sub: Request for Ground Water clearance in respect of M/s Mangalore Minerals Pvt. Ltd., for their proposed Silica Sand Beneficiation Plant of 6 lakh MT/year capacity at village Chhattara, Block Jasra Tehsil Bara, District Allahabad, Uttar Pradesh -reg.

Sir,
The area where the industry falls comes under safe category as per the ground water assessment carried out by Central Ground Water Board (2004). Since the total requirement of ground water is restricted to 180 m³/day, NOC is not required for ground water withdrawal from Central Ground Water Authority. However, to neutralize the adverse impact of ground water withdrawal that may arise on a long term basis, the industry is advised to undertake the following measures:

1. Ground Water withdrawal shall not exceed 180 m³/day tapping aquifers in the depth range of 100 to 200 m depth.
2. All abstraction structures should be fitted with water meter by the industry and monitoring of ground water abstraction to be undertaken accordingly on regular basis, at least once in a month. The data may be submitted on a yearly basis to the Regional Director, Central Ground Water Board, Northern Region, Lucknow for perusal and records.
3. The industry should adopt and implement artificial recharge measures/rain water harvesting measures for augmenting the ground water resources of the area as per the hydrogeological investigation.
4. The industry shall ensure proper conservation measures, recycling and reuse of waste water after adequate treatment.
5. The industry shall monitor the ambient ground water regime of the area through piezometers and submit the data on a yearly basis to the Regional Director, Central Ground Water Board, Northern Region, Lucknow for perusal and records.

Yours faithfully,


(Arun Kumar)
Regional Director

Copy for information to:

1. The Member Secretary, Uttar Pradesh Pollution Control Board, 3rd floor, PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow - 226020, UP, with a request to ensure that Rain Water Harvesting and Artificial Recharge methods are being implemented by the firm and the quantity of ground water withdrawal is not exceeding 180 m³/day.
2. The Director, Ministry of Environment and Forests, (IA Division), Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi 110003.
3. The Regional Director, Central Ground Water Board, Northern Region, Bhujal Bhawan, Sector B, Sitapur road Yojana, Lucknow 226021. This has reference to your letter No. 10(1)/CGWA/NR/GWC/2011- 2311 dated 6.11.12.
4. The TS to Chairman, Central Ground Water Board, NH-IV, Faridabad.
5. Guard File 2012-13.


(Arun Kumar)
Regional Director

ANNEXURE-A2

Compliance report of Borewell NOC from GWD

Mangalore Minerals Pvt. Ltd

1.	Name Of Company	Mangalore Minerals Pvt. Ltd
2.	Plot no./Khasra No.	1, 2, 3, 4, 7, 14, 45
3.	Company Address	Village -Aswan Chhatera ,Block - Jasra Tehsil-Bara
4.	Distt	Prayaraj
5.	State	Uttar Pradesh
6.	NOC no.	NOC039771
7.	Registration no.	202208001195
General Conditions:		
	Conditions	Compliance
1.	Holder of this NOC is hereby directed to fill 1(A) for registering his/her well within 90 days as mentioned in application from shall only started after registration of his/her NOC.	Agreed and the same has been done.
2.	In case of any change of ownership of the proposed well, fresh authorization has to be obtained.	Agreed, no ownership has changed as of now.
3.	No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.	Agreed, if any changes required the same will be informed to the competent authority.
4.	For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/IS standards) having telemetry system in the abstraction structure. Which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity	We have already installed electromagnetic flow meter (Photo enclosed Annexure I) and data of the same recorded daily basis enclosed as Annexure II We would like to bring in your kind notice that our construction part has been done now the industry under trial period so that the water requirement is very less as per permission.

	recorded by the meter has been extracted by the said user, until the contrary is proved.	
5.	The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters.	Agreed.
6.	The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.	Agreed.
7.	In case of any change of ownership of the existing well, fresh registration has to be obtained.	Agreed, no ownership has changed as of now.
8.	No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.	Agreed, if any changes required the same will be informed to the competent authority.
9.	In case, any of the particulars information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.	Agreed no false misleading information in the application.
10.	The certificate of Authorization/NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application,	Agreed.

	at least ninety days prior to expiry of its validity	
11.	Construction of piezometer and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.	We have constructed Piezometer DWLR (photo enclosed Annexure III) within the plant premises and data of the same is recording daily basis.
Specific Condition:		
For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:		
12.	No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.	Agreed, the govt. water supplying agency is not provide water to us and the deny letter already shared at the time of application.
13.	All Industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.	The STP of 150KLD for waste water treatment is under installation. Photo enclosed Annexure IV
14.	All industries abstracting ground water in excess of 100 m ³ /d shall be required to undertake annual water audit through Confederation of Indian Industries (CII) / Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce \$ Industries certified auditors and submit audit reports within three months of completion of	Agreed. We would like to bring in your kind notice that our construction part has been done now the industry under trial period so that the water requirement is very less as per permission. Whenever we will operate the industry the water audit will be conducted through certified Water Audit Agency.

	<p>the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.</p>	
15.	<p>Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no. 10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ / day of ground water and Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer (observation well) shall be the same as that of the pumping well/wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.</p>	<p>Agreed, we installed Piezometer DWLR as per prescribe norms.</p>
16.	<p>The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, Pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.</p>	<p>We have constructed village pond for harvest rainwater photograph of the same is enclosed Annexure V.</p>
17.	<p>Injection of treated/ untreated waste</p>	<p>Agreed.</p>

	water into aquifer system is strictly prohibited.	
18.	Industries which are likely to cause ground water pollution e.g. Tanning Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.	Agreed, our industry is silica washing plant. Water Quality report of Borewell is enclosed Annexure VI

Thanks,

Regards

Mangalore Minerals Pvt. Ltd.

Authorized Signatory



GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC039771

VALID FROM 08/10/2022 TO 07/10/2027

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202208001195			
Name of the Owner	SANTHOSH MENDON		
Designation पद	MD	Company Name कंपनी का नाम	MANGALORE MINERALS PVT LTD
Company Address कंपनी का पता	VILLAGE ASWAN, CHHATERA, BLOCK-JASRA, TEHSIL-BARA,	Authorization Letter प्राधिकार पत्र	Download
Address of the Applicant	ASHA NIVAS MATADAKAN ROAD, NEAR SYNDICATE BANK	Application Form Serial No.	PGRJ0822NIN0056
Date of Submission	30/08/2022	Specimen Signature	
Location Particulars			
District	Prayagraj	Block	JASRA
Plot No./Khasra No.	1,2,3,4, 7,14,45	Municipality/Corporation	No
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/05/2017		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	45.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	1.50
Operational Device	Electric Motor	Rate of Withdrawal (m³/hr.)	20.00

Date of Energization (In Case of Electric Pump)		30/10/2022	
Maximum Allowable Rate of Withdrawal (m³/hr.):	20.00	Maximum Allowable Running Hours Per Day:	4.00
Maximum Allowable Annual Extraction of Ground Water:	24000	Recharge Required	12000.00

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 12000.00 cubic meter, as specified under the application form within the given time period.

GENERAL CONDITIONS:

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

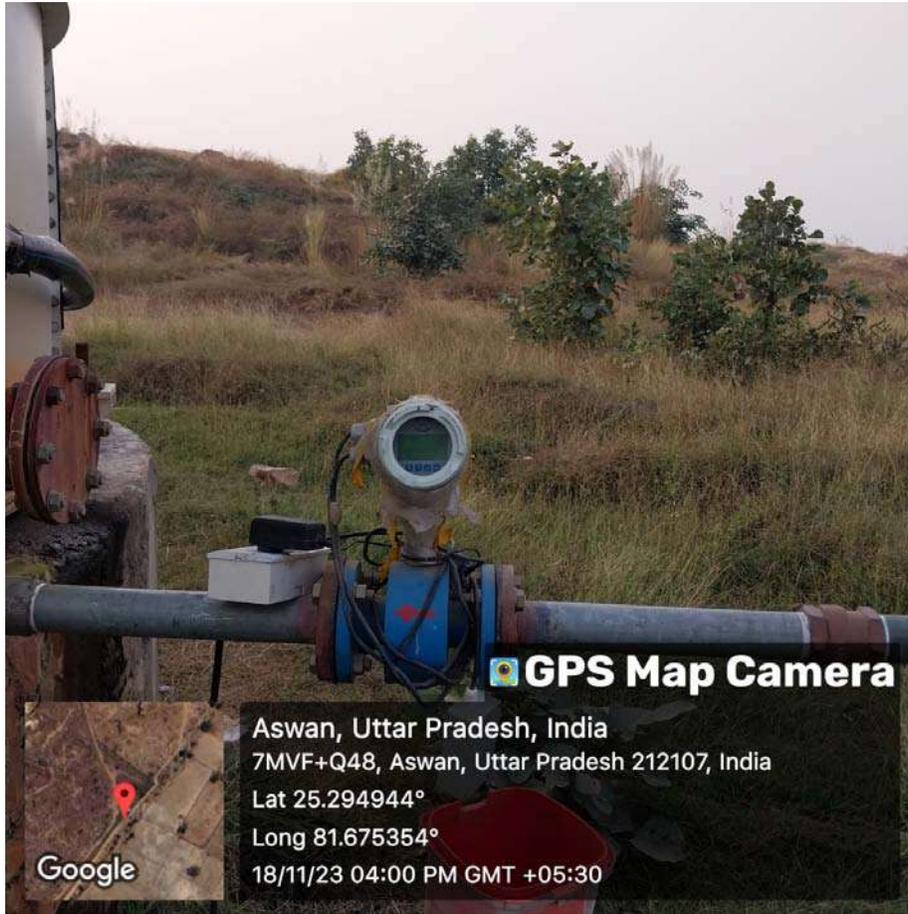
- o The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- o For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- o The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- o All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- o The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- o A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- o Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :02/11/2022

Place:Prayagraj

This certificate is electronically generated and does not require digital signature

Annexure -I



MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2023				BORE BELL NO.02			Year:2023		BORE BELL NO.02	
DATE	REAAADING(KL)	UNIT	REMARK	DATE	READING(KL)	UNIT	REMARK	UNIT	REMARK	
01.SEP	0	0		1.OCT	5.887	41	HT TANK			
02.SEP	5.467	44	HT TANK	2.OCT	0	0				
03.SEP	0	0		3.OCT	0	0				
04.SEP	0	0		4.OCT	5.911	24				
05.SEP	5.509	42	HT TANK	5.OCT	0	0				
06.SEP	0	0		6.OCT	5.923	12				
07.SEP	5.523	14		7.OCT	0	0				
08.SEP	0	0		8.OCT	0	0				
09.SEP	5.539	16		9.OCT	5.941	18				
10.SEP	0	0		10.OCT	0	0				
11.SEP	5.559	20		11.OCT	5.954	13				
12.SEP	5.568	9		12.OCT	0	0				
13.SEP	0	0		13.OCT	0	0				
14.SEP	5.587	19		14.OCT	5.973	19				
15.SEP	5.599	12		15.OCT	0	0				
16.SEP	0	0		16.OCT	5.984	11				
17.SEP	5.623	24		17.OCT	0	0				
18.SEP	0	0		18.OCT	5.992	8				
19.SEP	5.648	25		19.OCT	0	0				
20.SEP	0	0		20.OCT	0	0				
21.SEP	5.677	29		21.OCT	6.011	19				
22.SEP	5.703	26	HT TANK	23.OCT	0	0				
23.SEP	0	0		24.OCT	6.019	8				
24.SEP	5.736	33		25.OCT	0	0				
25.SEP	0	0		26.OCT	0	0				
26.SEP	5.768	32		27.OCT	6.039	20				
27.SEP	0	0		28.OCT	0	0				
28.SEP	5.811	43	HT TANK	29.OCT	6.048	9				
29.SEP	0	0		30.OCT	0	0				
30.SEP	5.846	35		31.OCT	6.056	8				

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2023				Year:2023			
BORE BELL NO.02				BORE BELL NO.02			
DATE	READING(KL)	UNIT	REMARK	DATE	READING(KL)	UNIT	REMARK
01.JUL	0	0		01.AUG	0	0	
02.JUL	4.563	48	HT TANK	02.AUG	4.987	18	
03.JUL	0	0		03.AUG	0	0	
04.JUL	0	0		04.AUG	5.001	14	
05.JUL	4.589	26		05.AUG	0	0	
06.JUL	0	0		06.AUG	5.019	18	
07.JUL	4.601	12		07.AUG	0	0	
08.JUL	0	0		08.AUG	5.047	28	
09.JUL	4.629	28		09.AUG	0	0	
10.JUL	0	0		10.AUG	5.069	22	
11.JUL	4.656	27		11.AUG	0	0	
12.JUL	0	0		12.AUG	5.103	34	
13.JUL	4.688	32	HT TANK	13.AUG	0	0	
14.JUL	0	0		14.AUG	5.129	26	
15.JUL	4.746	35		15.AUG	0	0	
16.JUL	4.766	20		16.AUG	0	0	
17.JUL	4.782	16	HT TANK	17.AUG	5.176	47	HT TANK
18.JUL	0	0		18.AUG	0	0	
19.JUL	4.801	19	HT TANK	19.AUG	5.205	29	
20.JUL	0	0		20.AUG	0	0	
21.JUL	4.832	31		21.AUG	5.237	32	
22.JUL	0	0		22.AUG	0	0	
23.JUL	4.857	25		23.AUG	5.271	34	
24.JUL	0	0		24.AUG	0	0	
25.JUL	4.877	20		25.AUG	5.301	30	
26.JUL	4.907	30	HT TANK	26.AUG	0	0	
27.JUL	0	0		27.AUG	5.326	25	
28.JUL	4.926	19		28.AUG	5.383	26	
29.JUL	0	0		29.AUG	0	0	
30.JUL	0	0		30.AUG	0	0	
31.JUL	4.969	43	HT TANK	31.AUG	5.423	40	

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2023		BORE BELL NO.02		Year:2023		BORE BELL NO.02	
DATE	REAAADING(KL)	UNIT	REMARK	DATE	READING(KL)	UNIT	REMARK
01.MAY	3.795	12		1.JUN	4.057	21	
02.MAY	3.806	11		2. JUN	4.063	6	
03.MAY	0	0		3.JUN	0	0	
04.MAY	3.819	13		4.JUN	4.103	40	HT TANK
05.MAY	3.823	4		5. JUN	0	0	
06.MAY	0	0		6.JUN	4.121	18	
07.MAY	3.829	6		7.JUN	0	0	
08.MAY	3.836	7		8.JUN	4.138	17	
09.MAY	0	0		9.JUN	4.161	23	HT TANK
10.MAY	3.847	11		10.JUN	0	0	
11.MAY	3.853	6		11.JUN	4.201	14	
12.MAY	0	0		12.JUN	4.221	20	HT TANK
13. MAY	3.871	18		13.JUN	0	0	
14.MAY	3.887	16		14.JUN	4.256	35	HT TANK
15.MAY	0	0		15.JUN	0	0	
16.MAY	3.893	6		16.JUN	0	0	
17.MAY	3.907	14		17.JUN	4.301	45	HT TANK
18.MAY	0	0		18.JUN	0	0	
19.MAY	3.916	9		19.JUN	4.327	26	
20.MAY	0	0		20.JUN	4.336	9	
21.MAY	3.924	8		21.JUN	0	0	
22.MAY	0	0		22.JUN	4.391	55	HT TANK
23.MAY	3.338	14		23.JUN	0	0	
24.MAY	3.947	9		24.JUN	0	0	
25.MAY	0	0		25.JUN	4.423	32	
26.MAY	3.984	37	HT TANK	26.JUN	4.451	28	
27.MAY	3.997	13		27.JUN	0	0	
28.MAY	0	0		28.JUN	0	0	
29.MAY	4.012	15		29.JUN	4.493	42	HT TANK
30.MAY	4.036	24		30.JUN	4.515	22	
31.MAY	0	0					

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2023				Year:2023			
BORE BELL NO.02				BORE BELL NO.02			
DATE	READING(KL)	UNIT	REMARK	DATE	READING(KL)	UNIT	REMARK
01.MAR	3.534	12		01.APR	0	0	
02.MAR	0	0		02.APR	3.683	12	HRT
03.MAR	0	0		03.APR	0	0	
04.MAR	3.545	11	HRT	04.APR	0	0	
05.MAR	3.551	6		05.APR	3.702	19	
06.MAR	0	0		06.APR	0	0	
07.MAR	0	0		07.APR	0	0	
08.MAR	3.564	13		08.APR	0	0	
09.MAR	0	0		09.APR	3.713	11	
10.MAR	0	0		10.APR	0	0	
11.MAR	0	0		11.APR	3.719	6	
12.MAR	3.583	19	HRT	12.APR	0	0	
13.MAR	0	0		13.APR	0	0	
14.MAR	3.589	6		14.APR	3.731	12	
15.MAR	0	0		15.APR	0	0	
16.MAR	0	0		16.APR	0	0	
17.MAR	3.597	8		17.APR	0	0	
18.MAR	3.606	9		18.APR	0	0	
19.MAR	0	0		19.APR	3.753	22	HRT
20.MAR	3.617	11		20.APR	0	0	
21.MAR	3.621	4		21.APR	0	0	
22.MAR	0	0		22.APR	3.764	11	
23.MAR	0	0		23.APR	0	0	
24.MAR	3.633	12		24.APR	0	0	
25.MAR	0	0		25.APR	3.778	14	
26.MAR	0	0		26.APR	0	0	
27.MAR	3.64	7		27.APR	3.771	7	
28.MAR	3.64	10		28.APR	0	0	
29.MAR	0	0		29.APR	0	0	
30.MAR	0	0		30.APR	3.783	12	
31.MAR	3.671	21	HRT				

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2023		BORE BELL NO.02		Year:2023		BORE BELL NO.02	
DATE	READING(KL)	UNIT	REMARK	DATE	READING(KL)	UNIT	REMARK
01.JAN	0	0		1.FEB	3.439	8	
02.JAN	3.296	19		2.FEB	0	0	
03.JAN	0	0		3.FEB	0	0	
04.JAN	0	0		4.FEB	0	0	
05.JAN	3.323	27		5.FEB	3.448	9	
06.JAN	0	0		6.FEB	0	0	
07.JAN	3.336	13		7.FEB	0	0	
08.JAN	0	0		8.FEB	3.463	15	
09.JAN	0	0		9.FEB	0	0	
10.JAN	3.347	11		10.FEB	0	0	
11.JAN	0	0		11.FEB	3.477	14	
12.JAN	0	0		12.FEB	0	0	
13.JAN	0	0		13.FEB	3.488	11	
14.JAN	3.382	35		14.FEB	0	0	
15.JAN	0	0		15.FEB	0	0	
16.JAN	0	0		16.FEB	3.495	7	
17.JAN	0	0		17.FEB	0	0	
18.JAN	3.397	15		18.FEB	0	0	
19.JAN	0	0		19.FEB	0	0	
20.JAN	0	0		20.FEB	3.512	17	
21.JAN	0	0		21.FEB	0	0	
22.JAN	3.41	13		23.FEB	0	0	
23.JAN	0	0		24.FEB	3.516	4	
24.JAN	0	0		25.FEB	0	0	
25.JAN	0	0		26.FEB	0	0	
26.JAN	3.19	9		27.FEB	3.522	6	
27.JAN	0	0		28.FEB			
28.JAN	0	0					
29.JAN	3.431	12					
30.JAN	0	0					
31.JAN	0	0					

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILICA SAND

ASWAN JASRA BARA PRAYAGRAJ 212107

Year:2022		BORE BELL NO.02		Year:2022		BORE BELL NO.02	
DATE	READING(KL)	UNIT	REMARK	DATE	READING(KL)	UNIT	REMARK
01.NOV	0	0		01.DEC	0	0	
02.NOV	2.683	30		02.DEC	0	0	
03.NOV	2.699	16		03.DEC	3.083	31	
04.NOV	0	0		04.DEC	0	0	
05.NOV	2.731	32		05.DEC	3.094	11	
06.NOV	2.787	56		06.DEC	0	0	
07.NOV	0	0		07.DEC	0	0	
08.NOV	2.812	25		08.DEC	3.121	27	
09.NOV	0	0		09.DEC	0	0	
10.NOV	2.842	30		10.DEC	3.145	24	
11.NOV	0	0		11.DEC	0	0	
12.NOV	2.887	45		12.DEC	0	0	
13.NOV	0	0		13.DEC	3.16	15	
14.NOV	2.926	39		14.DEC	0	0	
15.NOV	0	0		15.DEC	0	0	
16.NOV	0	0		16.DEC	3.172	12	
17.NOV	2.953	27		17.DEC	0	0	
18.NOV	2.967	14		18.DEC	0	0	
19.NOV	0	0		19.DEC	3.197	25	
20.NOV	0	0		20.DEC	0	0	
21.NOV	0	0		21.DEC	3.211	14	
22.NOV	2.993	26		22.DEC	0	0	
23.NOV	0	0		23.DEC	0	0	
24.NOV	0	6		24.DEC	3.234	23	
25.NOV	3.01	17		25.DEC	0	0	
26.NOV	0	0		26.DEC	0	0	
27.NOV	0	0		27.DEC	0	0	
28.NOV	3.031	21		28.DEC	3.266	32	
29.NOV	0	0		29.DEC	0	0	
30.NOV	3.052	31		30.DEC	0	0	
				31.DEC	3.277	11	

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2020		BORE BELL NO.02		Year:2020		BORE BELL NO.02	
DATE	REAAING(K)	UNIT	REMARK	DATE	READING(H)	UNIT	REMARK
01.SEP	0			1.OCT	0		
02.SEP	901.711	13.897		2.OCT	1131.789	21.588	
03.SEP	0			3.OCT	0		
04.SEP	0			4.OCT	0		
05.SEP	0			5.OCT	0		
06.SEP	930.517	28.806		6.OCT	1162.856	31.067	
07.SEP	0			7.OCT	0		
08.SEP	0			8.OCT	0		
09.SEP	951.823	21.306		9.OCT	0		
10.SEP	0			10.OCT	0		
11.SEP	0			11.OCT	1205.789	43.033	
12.SEP	0			12.OCT	0		
13.SEP	980.911	29.088		13.OCT	0		
14.SEP	0			14.OCT	1226.022	20.233	
15.SEP	0			15.OCT	0		
16.SEP	0			16.OCT	0		
17.SEP	0			17.OCT	0		
18.SEP	1021.205	40.294		18.OCT	0		
19.SEP	0			19.OCT	1267.587	41.565	
20.SEP	0			20.OCT	0		
21.SEP	0			21.OCT	0		
22.SEP	1062.155	40.95		22.OCT	0		
23.SEP	0			23.OCT	1300.786	33.199	
24.SEP	0			24.OCT	0		
25.SEP	1080.941	18.786		25.OCT	0		
26.SEP	0			26.OCT	1321.253	20.467	
27.SEP	0			27.OCT	0		
28.SEP	0			28.OCT	0		
29.SEP	1110.789	29.848		29.OCT	0		
30.SEP	0			30.OCT	1353.123	31.87	

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2020		BORE BELL NO.02		Year:2020		BORE BELL NO.02	
DATE	REAAADING	UNIT	REMARK	DATE	READING	UNIT	REMARK
01.JUL	0			01.AUG	0		
02.JUL	0			02.AUG	0		
03.JUL	0			03.AUG	0		
04.JUL	0			04.AUG	670.716	32.575	
05.JUL	433.118	53.977		05.AUG	0		
06.JUL	0			06.AUG	0		
07.JUL	0			07.AUG	691.821	21.105	
08.JUL	460.117	26.999	HT TANK	08.AUG	0		
09.JUL	0			09.AUG	0		
10.JUL	0			10.AUG	0		
11.JUL	0			11.AUG	722.304	30.588	
12.JUL	492.019	31.902		12.AUG	0		
13.JUL	0			13.AUG	0		
14.JUL	0			14.AUG	0		
15.JUL	0			15.AUG	0		
16.JUL	519.101	27.082		16.AUG	761.914	39.61	
17.JUL	0			17.AUG	0		
18.JUL	0			18.AUG	0		
19.JUL	545.112	26.011		19.AUG	0		
20.JUL	0			20.AUG	793.733	31.819	
21.JUL	0			21.AUG	0		
22.JUL	0			22.AUG	0		
23.JUL	0			23.AUG	0		
24.JUL	587.015	41.903		24.AUG	825.816	32.083	
25.JUL	0			25.AUG	0		
26.JUL	0			26.AUG	0		
27.JUL	607.119	20.104		27.AUG	846.921	21.105	
28.JUL	0			28.AUG	0		
29.JUL	0			29.AUG	0		
30.JUL	0			30.AUG	0		
31.JUL	638.141	31.022		31.AUG	887.841	40.92	

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ-212107

DATE	Year:2022			Year:2022			
	READING	BORE BELL NO.02 UNIT	REMARK	DATE	READING(KL)	BORE BELL NO.02 UNIT	REMARK
01.MAY	2972.213	11.855		1.JUN	3263.23	20.972	
02.MAY	0			2.JUN	3274.52	11.29	
03.MAY	2993.536	21.323		3.JUN	0		
04.MAY	0			4.JUN	0		
05.MAY	0			5.JUN	3295.523	21.003	
06.MAY	3024.563	31.027		6.JUN	3308.856	13.333	
07.MAY	0			7.JUN	0		
08.MAY	3045.786	21.223	HT TANK	8.JUN	0		
09.MAY	0			9.JUN	0		
10.MAY	3066.621	20.835	HT TANK	10.JUN	3342.862	34.006	HT TANK
11.MAY	3081.654	15.033		11.JUN	0		
12.MAY	0			12.JUN	0		
13.MAY	0			13.JUN	3378.125	35.263	
14.MAY	3115.63	33.996	HT TANK	14.JUN	0		
15.MAY	0			15.JUN	0		
16.MAY	3128.256	12.626		16.JUN	92	92	NEW.ME,
17.MAY	0			17.JUN	176	84	
18.MAY	0			18.JUN	208	32	
19.MAY	3167.963	39.707	HT TANK	19.JUN	264	56	
20.MAY	0			20.JUN	334	70	
21.MAY	3176.659	10.696		21.JUN	337	3	
22.MAY	0			22.JUN	341	4	
23.MAY	0			23.JUN	351	10	
24.MAY	3198.893	22.234		24.JUN	360	9	
25.MAY	3208.523	12.469		25.JUN	0	0	
26.MAY	0			26.JUN	367	7	
27.MAY	0			27.JUN	0	0	
28.MAY	3229.789	21.266		28.JUN	378	4	
29.MAY	3242.258	12.469		29.JUN	385	7	
30.MAY	0			30.JUN	401	16	
31.MAY	0						

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2022				Year:2022			
BORE BELL NO.02				BORE BELL NO.02			
DATE	READING	UNIT	REMARK	DATE	READING	UNIT	REMARK
01.JAN	0			1.FEB	0		
02.JAN	0			2.FEB	0		
03.JAN	1616.156	21.169		3.FEB	0		
04.JAN	0			4.FEB	1866.456	29.611	
05.JAN	0			5.FEB	0		
06.JAN	0			6.FEB	0		
07.JAN	1646.927	30.771		7.FEB	0		
08.JAN	0			8.FEB	1896.789	30.333	
09.JAN	0			9.FEB	0		
10.JAN	0			10.FEB	0		
11.JAN	0			11.FEB	1919.213	22.424	
12.JAN	1687.456	40.529		12.FEB	0		
13.JAN	0			13.FEB	0		
14.JAN	0			14.FEB	1963.213	43.912	
15.JAN	0			15.FEB	1991.789	28.577	
16.JAN	1719.852	32.396		16.FEB	0		
17.JAN	0			17.FEB	0		
18.JAN	0			18.FEB	0		
19.JAN	1741.245	21.393		19.FEB	2019.789	27.469	
20.JAN	0			20.FEB	0		
21.JAN	0			21.FEB	2063.632	43.843	
22.JAN	0			23.FEB	0		
23.JAN	1773.823	32.578		24.FEB	0		
24.JAN	0			25.FEB	2110.452	46.82	
25.JAN	0			26.FEB	0		
26.JAN	0			27.FEB	2152.362	41.91	HT TANK
27.JAN	0			28.FEB	0		
28.JAN	1815.231	41.408					
29.JAN	0						
30.JAN	0						
31.JAN	1836.845	21.614					

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2022				Year:2022			
BORE BELL NO.02				BORE BELL NO.02			
DATE	REAAING	UNIT	REMARK	DATE	READING(UNIT	REMARK
01.MAR	0			01.APR	0		
02.MAR	0			02.APR	2564.789	41.333	HT TANK
03.MAR	2205.213	52.851	HT TANK	03.APR	2590.156	25.366	
04.MAR	0			04.APR	0		
05.MAR	2231.789	26.576		05.APR	0		
06.MAR	0			06.APR	2613.202	23.042	
07.MAR	0			07.APR	0		
08.MAR	0			08.APR	0		
09.MAR	2282.532	50.743		09.APR	2675.985	62.783	HT TANK
10.MAR	0			10.APR	2697.89	21.9	
11.MAR	0			11.APR	0		
12.MAR	2303.546	21.014		12.APR	0		
13.MAR	0			13.APR	2731.254	33.364	HT TANK
14.MAR	0			14.APR	2765.142	33.892	
15.MAR	0			15.APR	0		
16.MAR	2362.156	58.61	HT TANK	16.APR	2810.753	45.613	HT TANK
17.MAR	0			17.APR	0		
18.MAR	2393.652	31.496	HT TANK	18.APR	2832.852	22.099	HT TANK
19.MAR	0			19.APR	0		
20.MAR	0			20.APR	0		
21.MAR	0			21.APR	2865.256	32.404	HT TANK
22.MAR	2431.563	37.911		22.APR	0		
23.MAR	0			23.APR	2885.369	20.113	
24.MAR	0			24.APR	0		
25.MAR	2463.346	31.783	HT TANK	25.APR	0		
26.MAR	0			26.APR	2916.321	30.952	HT TANK
27.MAR	2495.789	32443		27.APR	2928.741	12.42	
28.MAR	0			28.APR	0		
29.MAR	0			29.APR	0		
30.MAR	2523.456	27.667		30.APR	2960.358	31.617	HT TANK
31.MAR	0						

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND

ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2021		BORE BELL NO.02		Year:2021		BORE BELL NO.02	
DATE	REAAIDING	UNIT	REMARK	DATE	READING	UNIT	REMARK
01.NOV	1117.789	40.042		01.DEC	0		
02.NOV	0			02.DEC	0		
03.NOV	0			03.DEC	0		
04.NOV	0			04.DEC	1375.856	29.869	
05.NOV	1148.334	30.334		05.DEC	0		
06.NOV	0			06.DEC	0		
07.NOV	0			07.DEC	0		
08.NOV	0			08.DEC	0		
09.NOV	0			09.DEC	1415.823	39.976	
10.NOV	1191.654	43.531	HT TANK	10.DEC	0		
11.NOV	0			11.DEC	0		
12.NOV	0			12.DEC	0		
13.NOV	1212.981	21.327		13.DEC	1446.421	30.589	
14.NOV	0			14.DEC	0		
15.NOV	0			15.DEC	0		
16.NOV	0			16.DEC	0		
17.NOV	1243.321	30.034		17.DEC	0		
18.NOV	0			18.DEC	1487.623	41.202	
19.NOV	0			19.DEC	0		
20.NOV	0			20.DEC	0		
21.NOV	1274.789	31.468		21.DEC	0		
22.NOV	0			22.DEC	1523.752	36.129	HT TANK
23.NOV	0			23.DEC	0		
24.NOV	0			24.DEC	0		
25.NOV	1304.956	30.167		25.DEC	0		
26.NOV	0			26.DEC	1553.931	30.179	
27.NOV	0			27.DEC	0		
28.NOV	0			28.DEC	0		
29.NOV	0			29.DEC	0		
30.NOV	1345.987	41.031		30.DEC	0		
				31.DEC	1594.987	41.056	

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BAIKA PRAYAGRAJ -212107

Year:2021 BORE BELL NO.02				Year:2021 BORE BELL NO.02			
DATE	REAAADING	UNIT	REMARK	DATE	READING	UNIT	REMARK
01.JUL	0			01.AUG	0		
02.JUL	0			02.AUG	0		
03.JUL	183.489	45.526		03.AUG	0		
04.JUL	0			04.AUG	421.863	29.374	
05.JUL	0			05.AUG	0		
06.JUL	201.723	18.234		06.AUG	0		
07.JUL	0			07.AUG	442.452	20.589	
08.JUL	0			08.AUG	0		
09.JUL	0			09.AUG	0		
10.JUL	0			10.AUG	0		
11.JUL	241.789	40.069		11.AUG	0		
12.JUL	0			12.AUG	483.952	41.005	
13.JUL	0			13.AUG	0		
14.JUL	0			14.AUG	0		
15.JUL	273.852	32.063		15.AUG	0		
16.JUL	0			16.AUG	483.952	37.568	HT TANK
17.JUL	0			17.AUG	0		
18.JUL	0			18.AUG	0		
19.JUL	301.741	27.889		19.AUG	0		
20.JUL	0			20.AUG	553.32	31.008	
21.JUL	0			21.AUG	0		
22.JUL	0			22.AUG	0		
23.JUL	0			23.AUG	0		
24.JUL	342.654	40.913		24.AUG	0		
25.JUL	0			25.AUG	594.12	40.008	
26.JUL	0			26.AUG	0		
27.JUL	0			27.AUG	0		
28.JUL	0			28.AUG	0		
29.JUL	0			29.AUG	628.123	33.003	
30.JUL	392.489	49.836	HT TANK	30.AUG	0		
31.JUL	0			31.AUG	0		

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2021 BORE BELL NO.02				Year:2021 BORE BELL NO.02			
DATE	REAAADING	UNIT	REMARK	DATE	READING	UNIT	REMARK
01.MAY	0			1.JUN	0		
02.MAY	0			2. JUN	0		
03.MAY	0			3.JUN	0		
04.MAY	1021.789	28.072		4.JUN	1255.464	30.464	
05.MAY	0			5. JUN	0		
06.MAY	0			6.JUN	0		
07.MAY	1042.025	20.236		7.JUN	1276.456	20.992	
08.MAY	0			8.JUN	0		
09.MAY	0			9.JUN	0		
10.MAY	0			10.JUN	0		
11.MAY	1073.312	31.287		11.JUN	1307.789	31.333	
12.MAY	0			12.JUN	0		
13. MAY	0			13.JUN	NEW METER		
14.MAY	1094.063	21.318		14.JUN	0		
15.MAY	0			15.JUN	0		
16.MAY	0			16.JUN	40.123		
17.MAY	0			17.JUN	0		
18.MAY	1123.963	29.9		18.JUN	0		
19.MAY	0			19.JUN	0		
20.MAY	0			20.JUN	0		
21.MAY	0			21.JUN	85.125	45.002	HT TANK
22.MAY	1154.852	30.889		22.JUN	0		
23.MAY	0			23.JUN	0		
24.MAY	0			24.JUN	106.458	21.333	
25.MAY	0			25.JUN	0		
26.MAY	0			26.JUN	0		
27.MAY	1195.756	40.904		27.JUN	0		
28.MAY	0			28.JUN	137.963	31.505	
29.MAY	0			29.JUN	0		
30.MAY	0			30.JUN	0		
31.MAY	1225.123	29.367					

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2021 BORE BELL NO.02				Year:2021 BORE BELL NO.02			
DATE	REAAADING	UNIT	REMARK	DATE	READING	UNIT	REMARK
01.JAN	0			1.FEB	0		
02.JAN	0			2.FEB	0		
03.JAN	101.897	39.639		3.FEB	0		
04.JAN	0			4.FEB	350.987	32.333	
05.JAN	0			5.FEB	0		
06.JAN	0			6.FEB	0		
07.JAN	130.983	29.086		7.FEB	0		
08.JAN	0			8.FEB	381.321	30.334	
09.JAN	0			9.FEB	0		
10.JAN	0			10.FEB	0		
11.JAN	0			11.FEB	400.789	19.468	
12.JAN	172.786	41.803		12.FEB	0		
13.JAN	0			13.FEB	0		
14.JAN	0			14.FEB	0		
15.JAN	0			15.FEB	431.357	30.568	
16.JAN	201.423	28.637		16.FEB	0		
17.JAN	0			17.FEB	0		
18.JAN	0			18.FEB	0		
19.JAN	222.742	21.319		19.FEB	0		
20.JAN	0			20.FEB	472.963	41.606	
21.JAN	0			21.FEB	0		
22.JAN	0			23.FEB	0		
23.JAN	252.123	29.381		24.FEB	0		
24.JAN	0			25.FEB	502.741	29.778	
25.JAN	0			26.FEB	0		
26.JAN	0			27.FEB	0		
27.JAN	0			28.FEB	522.852	20.111	
28.JAN	294.589	42.466					
29.JAN	0						
30.JAN	0						
31.JAN	318.654	24.065	HT TANK				

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2021 BORE BELL NO.02				Year:2021 BORE BELL NO.02			
DATE	REAAADING	UNIT	REMARK	DATE	READING	UNIT	REMARK
01.MAR	0			01.APR	0		
02.MAR	0			02.APR	0		
03.MAR	0			03.APR	0		
04.MAR	553.023	30.171		04.APR	793.369	33.344	
05.MAR	0			05.APR	0		
06.MAR	0			06.APR	0		
07.MAR	0			07.APR	817.789	24.42	HT TANK
08.MAR	0			08.APR	0		
09.MAR	595.222	42.199		09.APR	0		
10.MAR	0			10.APR	0		
11.MAR	0			11.APR	848.088	30.299	
12.MAR	616.032	20.81		12.APR	0		
13.MAR	0			13.APR	0		
14.MAR	0			14.APR	0		
15.MAR	0			15.APR	879.444	31.432	
16.MAR	645.741	29.709		16.APR	0		
17.MAR	0			17.APR	0		
18.MAR	0			18.APR	0		
19.MAR	665.324	19.583		19.APR	0		
20.MAR	0			20.APR	921.687	42.243	
21.MAR	0			21.APR	0		
22.MAR	0			22.APR	0		
23.MAR	694.357	31.033		23.APR	0		
24.MAR	0			24.APR	952.345	30.658	
25.MAR	0			25.APR	0		
26.MAR	0			26.APR	0		
27.MAR	725.863	31.506		27.APR	973.991	21.646	
28.MAR	0			28.APR	0		
29.MAR	0			29.APR	0		
30.MAR	760.025	34.162	HT TANK	30.APR	993.708	19.717	

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND

ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2020				Year:2020			
BORE BELL NO.02				BORE BELL NO.02			
DATE	READING	UNIT	REMARK	DATE	READING	UNIT	REMARK
01.NOV	0			01.DEC	1603.189	41.033	
02.NOV	0			02.DEC	0		
03.NOV	0			03.DEC	0		
04.NOV	1381.456	28.333		04.DEC	1624.124	20.935	
05.NOV	0			05.DEC	0		
06.NOV	0			06.DEC	0		
07.NOV	1405.141	23.685		07.DEC	0		
08.NOV	0			08.DEC	1657.756	33.632	
09.NOV	0			09.DEC	0		
10.NOV	0			10.DEC	0		
11.NOV	1434.156	29.015		11.DEC	0		
12.NOV	0			12.DEC	1691.789	34.033	HT TANK
13.NOV	0			13.DEC	0		
14.NOV	0			14.DEC	0		
15.NOV	0			15.DEC	0		
16.NOV	1478.459	44.303	HT TANK	16.DEC	0		
17.NOV	0			17.DEC	1731.783	39.994	
18.NOV	0			18.DEC	0		
19.NOV	1500.897	22.438		19.DEC	0		
20.NOV	0			20.DEC	1752.654	20.871	
21.NOV	0			21.DEC	0		
22.NOV	0			22.DEC	0		
23.NOV	1531.258	30.361		23.DEC	0		
24.NOV	0			24.DEC	NEW METER		
25.NOV	0			25.DEC	31.356		
26.NOV	0			26.DEC	0		
27.NOV	1562.156	30.898		27.DEC	0		
28.NOV	0			28.DEC	0		
29.NOV	0			29.DEC	62.258	30.902	
30.NOV	0			30.DEC	0		
	0			31.DEC	0		

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

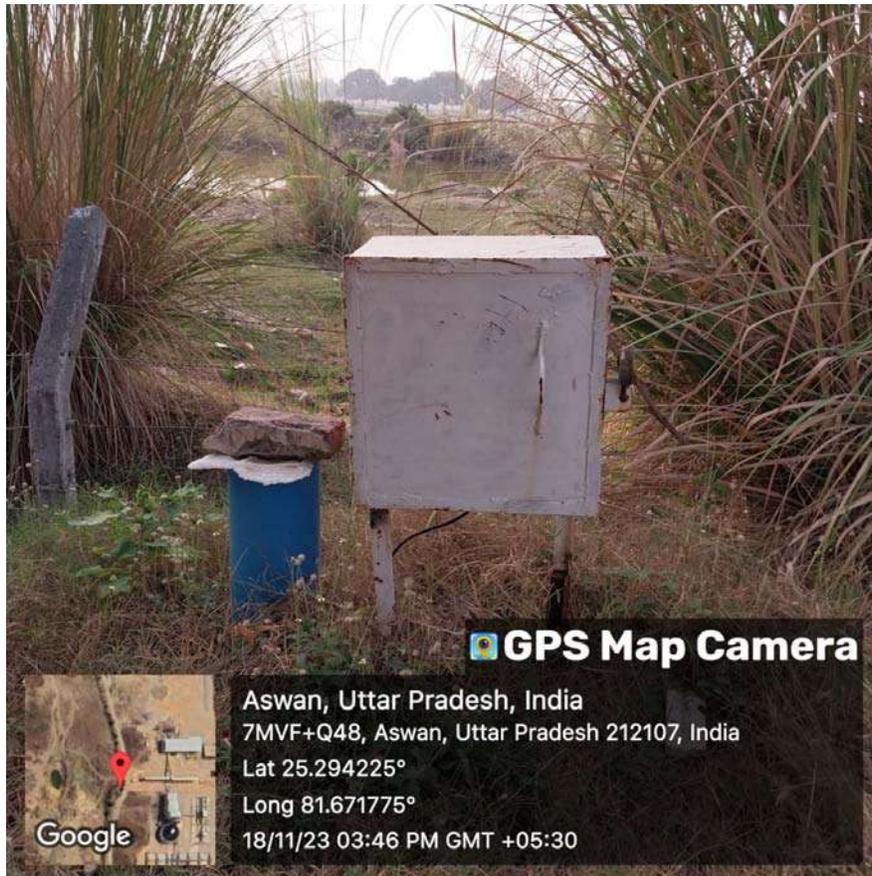
Year:2020 BORE BELL NO.02				Year:2020 BORE BELL NO.02			
DATE	REAAADING	UNIT	REMARK	DATE	READING	UNIT	REMARK
01.JUL	0			01.AUG	0		
02.JUL	0			02.AUG	0		
03.JUL	0			03.AUG	0		
04.JUL	0			04.AUG	670.716	32.575	
05.JUL	433.118	53.977		05.AUG	0		
06.JUL	0			06.AUG	0		
07.JUL	0			07.AUG	691.821	21.105	
08.JUL	460.117	26.999	HT TANK	08.AUG	0		
09.JUL	0			09.AUG	0		
10.JUL	0			10.AUG	0		
11.JUL	0			11.AUG	722.304	30.588	
12.JUL	492.019	31.902		12.AUG	0		
13.JUL	0			13.AUG	0		
14.JUL	0			14.AUG	0		
15.JUL	0			15.AUG	0		
16.JUL	519.101	27.082		16.AUG	761.914	39.61	
17.JUL	0			17.AUG	0		
18.JUL	0			18.AUG	0		
19.JUL	545.112	26.011		19.AUG	0		
20.JUL	0			20.AUG	793.733	31.819	
21.JUL	0			21.AUG	0		
22.JUL	0			22.AUG	0		
23.JUL	0			23.AUG	0		
24.JUL	587.015	41.903		24.AUG	825.816	32.083	
25.JUL	0			25.AUG	0		
26.JUL	0			26.AUG	0		
27.JUL	607.119	20.104		27.AUG	846.921	21.105	
28.JUL	0			28.AUG	0		
29.JUL	0			29.AUG	0		
30.JUL	0			30.AUG	0		
31.JUL	638.141	31.022		31.AUG	887.841	40.92	

MANGALORE MINERALS PVT. LTD.
WASHED QUANT AND SILICA SAND

ASHYAN JASHA BABA PRAYAGRAJ 212197

Year 2020				Year 2020			
DATE	BORE BELL NO. 02		REMARK	DATE	BORE BELL NO. 02		REMARK
	READING	UNIT			READING	UNIT	
01 MAY	0	0		1 JUN	0		
02 MAY	0	0		2 JUN	0		
03 MAY	0	0		3 JUN	160.112	28.997	
04 MAY	0	0		4 JUN	0		
05 MAY	0	0		5 JUN	0		
06 MAY	0	0		6 JUN	0		
07 MAY	0	0		7 JUN	0		
08 MAY	0	0		8 JUN	203.014	42.992	
09 MAY	0	0		9 JUN	213.116	10.102	
10 MAY	0	0		10 JUN	0		
11 MAY	0	0		11 JUN	0		
12 MAY	0	0		12 JUN	0		
13 MAY	0	0		13 JUN	245.118	32.002	
14 MAY	0	0		14 JUN	0		
15 MAY	0	0		15 JUN	0		
16 MAY	0	0		16 JUN	0		
17 MAY	0	0		17 JUN	0		
18 MAY	0	0		18 JUN	286.112	40.994	
19 MAY	35.126	0		19 JUN	0		
20 MAY	0	0		20 JUN	0		
21 MAY	0	0		21 JUN	304.123	18.011	
22 MAY	70.215	35.089	HT TANK	22 JUN	0		
23 MAY	0			23 JUN	0		
24 MAY	0			24 JUN	0		
25 MAY	0			25 JUN	338.143	34.02	
26 MAY	0			26 JUN	0		
27 MAY	110.113	49.898		27 JUN	0		
28 MAY	0			28 JUN	0		
29 MAY	0			29 JUN	379.141	40.998	HT TANK
30 MAY	141.415	21.302		30 JUN	0		
31 MAY	0						

Annexure –III



MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2023			Year:2023		
DATE	WC.(METER)	WL.(METER)	DATE	WC.(METER)	WL(METER)
01.JUL	22	4.3	01.AUG	22	4.1
02.JUL	22	4.3	02.AUG	22	4.1
03.JUL	22	4.3	03.AUG	22	4.1
04.JUL	22	4.3	04.AUG	22	4.1
05.JUL	22	4.3	05.AUG	22	4.1
06.JUL	22	4.3	06.AUG	22	4.1
07.JUL	22	4.3	07.AUG	22	4.1
08.JUL	22	4.3	08.AUG	22	4.1
09.JUL	22	4.3	09.AUG	22	4.1
10.JUL	22	4.3	10.AUG	22	4.1
11.JUL	22	4.3	11.AUG	22	4.1
12.JUL	22	4.3	12.AUG	22	4.1
13.JUL	22	4.3	13.AUG	22	4.1
14.JUL	22	4.3	14.AUG	22	4.1
15.JUL	22	4.3	15.AUG	22	4.1
16.JUL	22	4.3	16.AUG	22	4.1
17.JUL	22	4.3	17.AUG	22	4.1
18.JUL	22	4.3	18.AUG	22	4.1
19.JUL	22	4.3	19.AUG	22	4.1
20.JUL	22	4.3	20.AUG	22	4.1
21.JUL	22	4.3	21.AUG	22	4.1
22.JUL	22	4.1	22.AUG	22	4.1
23.JUL	22	4.1	23.AUG	22	4.1
24.JUL	22	4.1	24.AUG	22	4.1
25.JUL	22	4.1	25.AUG	22	4.1
26.JUL	22	4.1	26.AUG	22	4.1
27.JUL	22	4.1	27.AUG	22	4.1
28.JUL	22	4.1	28.AUG	22	4.1
29.JUL	22	4.1	29.AUG	22	4.1
30.JUL	22	4.1	30.AUG	22	4.1
31.JUL	22	4.1	31.AUG	22	4.1

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

	Year:2023		YEAR:2023		
	PIEZOMETER		PIEZOMETER		
DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)	WL.(meter)
01.MAR	22	3.9	01.APR	22	4
02.MAR	22	3.9	02.APR	22	4
03.MAR	22	3.9	03.APR	22	4
04.MAR	22	3.9	04.APR	22	4
05.MAR	22	3.9	05.APR	22	4
06.MAR	22	3.9	06.APR	22	4
07.MAR	22	3.9	07.APR	22	4
08.MAR	22	3.9	08.APR	22	4
09.MAR	22	3.9	09.APR	22	4
10.MAR	22	3.9	10.APR	22	4
11.MAR	22	3.9	11.APR	22	4
12.MAR	22	3.9	12.APR	22	4
13.MAR	22	3.9	13.APR	22	4
14.MAR	22	3.9	14.APR	22	4
15.MAR	22	3.9	15.APR	22	4
16.MAR	22	3.9	16.APR	22	4
17.MAR	22	4	17.APR	22	4
18.MAR	22	4	18.APR	22	4
19.MAR	22	4	19.APR	22	4
20.MAR	22	4	20.APR	22	4
21.MAR	22	4	21.APR	22	4
22.MAR	22	4	22.APR	22	4
23.MAR	22	4	23.APR	22	4
24.MAR	22	4	24.APR	22	4
25.MAR	22	4	25.APR	22	4
26.MAR	22	4	26.APR	22	4
27.MAR	22	4	27.APR	22	4
28.MAR	22	4	28.APR	22	4
29.MAR	22	4	29.APR	22	3.8
30.MAR	22	4	30.APR	22	3.8
31.MAR	22	4		22	3.8

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILICA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2022		PIEZOMETER		YEAR:2022		PIEZOMETER	
DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)	WL.(meter)		
01.NOV	22	4.1	01.DEC	22	4.1		
02.NOV	22	4.1	02.DEC	22	4.1		
03.NOV	22	4.1	03.DEC	22	4.1		
04.NOV	22	4.1	04.DEC	22	4.1		
05.NOV	22	4.1	05.DEC	22	4.1		
06.NOV	22	4.1	06.DEC	22	4.1		
07.NOV	22	4.1	07.DEC	22	4.1		
08.NOV	22	4.1	08.DEC	22	4.1		
09.NOV	22	4.1	09.DEC	22	4.1		
10.NOV	22	4.1	10.DEC	22	4.1		
11.NOV	22	4.1	11.DEC	22	4.1		
12.NOV	22	4.1	12.DEC	22	4.1		
13.NOV	22	4.1	13.DEC	22	4.1		
14.NOV	22	4.1	14.DEC	22	4.1		
15.NOV	22	4.1	15.DEC	22	4.1		
16.NOV	22	4.1	16.DEC	22	4.1		
17.NOV	22	4.2	17.DEC	22	4.2		
18.NOV	22	4.2	18.DEC	22	4.2		
19.NOV	22	4.2	19.DEC	22	4.2		
20.NOV	22	4.2	20.DEC	22	4.2		
21.NOV	22	4.2	21.DEC	22	4.2		
22.NOV	22	4.2	22.DEC	22	4.2		
23.NOV	22	4.2	23.DEC	22	4.2		
24.NOV	22	4.2	24.DEC	22	4.2		
25.NOV	22	4.2	25.DEC	22	4.2		
26.NOV	22	4.2	26.DEC	22	4.2		
27.NOV	22	4.2	27.DEC	22	4.2		
28..NOV	22	4.2	28.DEC	22	4.2		
29.NOV	22	4.2	29.DEC	22	4.2		
30.NOV	22	4.2	30.DEC	22	4.2		
			31.DEC	22	4.2		

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

DATE	Year:2022		DATE	Year:2022	
	WC.(METER)	WL.(METER)		WC.(METER)	WL.(METER)
01.JUL	17.7	4.2	1.AUG	17.7	4.1
02.JUL	17.7	4.2	2.AUG	17.7	4.1
03.JUL	17.7	4.2	3.AUG	17.7	4.1
04.JUL	17.7	4.2	4.AUG	17.7	4.1
05.JUL	17.7	4.2	5.AUG	17.7	4.1
06.JUL	17.7	4.2	6.AUG	17.7	4.1
07.JUL	17.7	4.2	7.AUG	17.7	4.1
08.JUL	17.7	4.2	8.AUG	17.7	4.1
09.JUL	17.7	4.2	9.AUG	17.7	4.1
10.JUL	17.7	4.2	10.AUG	17.7	4.1
11.JUL	17.7	4.2	11.AUG	17.7	4.1
12.JUL	17.7	4.2	12.AUG	17.7	4.1
13.JUL	17.7	4.2	13.AUG	17.7	4.1
14.JUL	17.7	4.2	14.AUG	17.7	4.1
15.JUL	17.7	4.2	15.AUG	17.7	4.1
16.JUL	17.7	4.2	16.AUG	17.7	4.1
17.JUL	17.7	4.2	17.AUG	17.7	4.1
18.JUL	17.7	4.2	18.AUG	17.7	4.1
19.JUL	17.7	4.2	19.AUG	17.7	4.1
20.JUL	17.7	4.2	20.AUG	17.7	4.1
21.JUL	17.7	4.1	21.AUG	17.7	4.1
22.JUL	17.7	4.1	22.AUG	17.7	4.1
23.JUL	17.7	4.1	23.AUG	17.7	4.1
24.JUL	17.7	4.1	24.AUG	17.7	4.1
25.JUL	17.7	4.1	25.AUG	17.7	4.1
26.JUL	17.7	4.1	26.AUG	17.7	4.1
27.JUL	17.7	4.1	27.AUG	17.7	4.1
28.JUL	17.7	4.1	28.AUG	17.7	
29.JUL	17.7	4.1	29.AUG	17.7	
30.JUL	17.7	4.1	30.AUG	17.7	
31.JUL	17.7	4.1	31.AUG	17.7	

MANGALORE MINERALS PVT LTD
 WASHED GRAND AND SILCA SAND
 ASWAN JASRA BARA PRAYAGRAJ-212107

Year:2022		PIEZOMETER		YEAR:2022		PIEZOMETER	
DATE	WC.(meter)	WL.(meter)		DATE	WC.(meter)	WL.(meter)	
01.MAR	17.7	5.2		01.APR	17.7	5.7	
02.MAR	17.7	5.2		02.APR	17.7	5.7	
03.MAR	17.7	5.2		03.APR	17.7	5.7	
04.MAR	17.7	5.2		04.APR	17.7	5.7	
05.MAR	17.7	5.2		05.APR	17.7	5.7	
06.MAR	17.7	5.5		06.APR	17.7	5.7	
07.MAR	17.7	5.5		07.APR	17.7	5.7	
08.MAR	17.7	5.5		08.APR	17.7	5.7	
09.MAR	17.7	5.5		09.APR	17.7	5.7	
10.MAR	17.7	5.5		10.APR	17.7	5.7	
11.MAR	17.7	5.5		11.APR	17.7	5.7	
12.MAR	17.7	5.5		12.APR	17.7	5.7	
13.MAR	17.7	5.5		13.APR	17.7	5.7	
14.MAR	17.7	5.5		14.APR	17.7	5.7	
15.MAR	17.7	5.5		15.APR	17.7	5.7	
16.MAR	17.7	5.5		16.APR	17.7	5.7	
17.MAR	17.7	5.5		17.APR	17.7	5.7	
18.MAR	17.7	5.5		18.APR	17.7	5.7	
19.MAR	17.7	5.5		19.APR	17.7	5.8	
20.MAR	17.7	5.5		20.APR	17.7	5.8	
21.MAR	17.7	5.5		21.APR	17.7	5.8	
22.MAR	17.7	5.5		22.APR	17.7	5.8	
23.MAR	17.7	5.5		23.APR	17.7	5.8	
24.MAR	17.7	5.5		24.APR	17.7	5.8	
25.MAR	17.7	5.5		25.APR	17.7	5.8	
26.MAR	17.7	5.5		26.APR	17.7	5.8	
27.MAR	17.7	5.5		27.APR	17.7	5.8	
28.MAR	17.7	5.5		28.APR	17.7	5.8	
29.MAR	17.7	5.5		29.APR	17.7	5.8	
30.MAR	17.7	5.5		30.APR	17.7	5.8	
31.MAR	17.7	5.5					

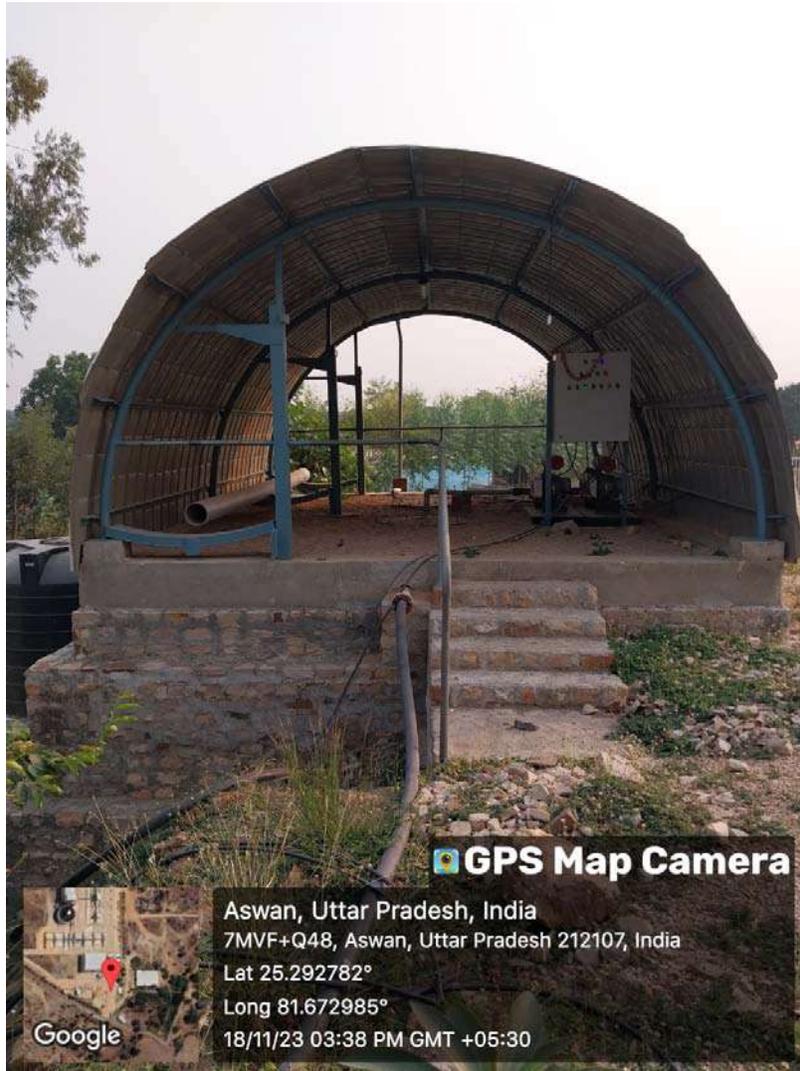
MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2021		PIEZOMETER		YEAR:2021		PIEZOMETER	
DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)
01.NOV	17.7	5.1	01.DEC	17.7	5.5		
02.NOV	17.7	5.1	02.DEC	17.7	5.5		
03.NOV	17.7	5.1	03.DEC	17.7	5.5		
04.NOV	17.7	5.1	04.DEC	17.7	5.5		
05.NOV	17.7	5.1	05.DEC	17.7	5.5		
06.NOV	17.7	5.1	06.DEC	17.7	5.5		
07.NOV	17.7	5.1	07.DEC	17.7	5.5		
08.NOV	17.7	5.1	08.DEC	17.7	5.5		
09.NOV	17.7	5.1	09.DEC	17.7	5.5		
10.NOV	17.7	5.1	10.DEC	17.7	5.5		
11.NOV	17.7	5.1	11.DEC	17.7	5.5		
12.NOV	17.7	5.1	12.DEC	17.7	5.5		
13.NOV	17.7	5.1	13.DEC	17.7	5.5		
14.NOV	17.7	5.2	14.DEC	17.7	5.3		
15.NOV	17.7	5.2	15.DEC	17.7	5.3		
16.NOV	17.7	5.2	16.DEC	17.7	5.3		
17.NOV	17.7	5.2	17.DEC	17.7	5.3		
18.NOV	17.7	5.2	18.DEC	17.7	5.3		
19.NOV	17.7	5.2	19.DEC	17.7	5.3		
20.NOV	17.7	5.2	20.DEC	17.7	5.3		
21.NOV	17.7	5.2	21.DEC	17.7	5.3		
22.NOV	17.7	5.2	22.DEC	17.7	5.3		
23.NOV	17.7	5.2	23.DEC	17.7	5.3		
24.NOV	17.7	5.2	24.DEC	17.7	5.3		
25.NOV	17.7	5.2	25.DEC	17.7	5.3		
26.NOV	17.7	5.2	26.DEC	17.7	5.3		
27.NOV	17.7	5.2	27.DEC	17.7	5.3		
28.NOV	17.7	5.2	28.DEC	17.7	5.3		
29.NOV	17.7	5.2	29.DEC	17.7	5.3		
30.NOV	17.7	5.2	30.DEC	17.7	5.3		
			31.DEC	17.7	5.3		

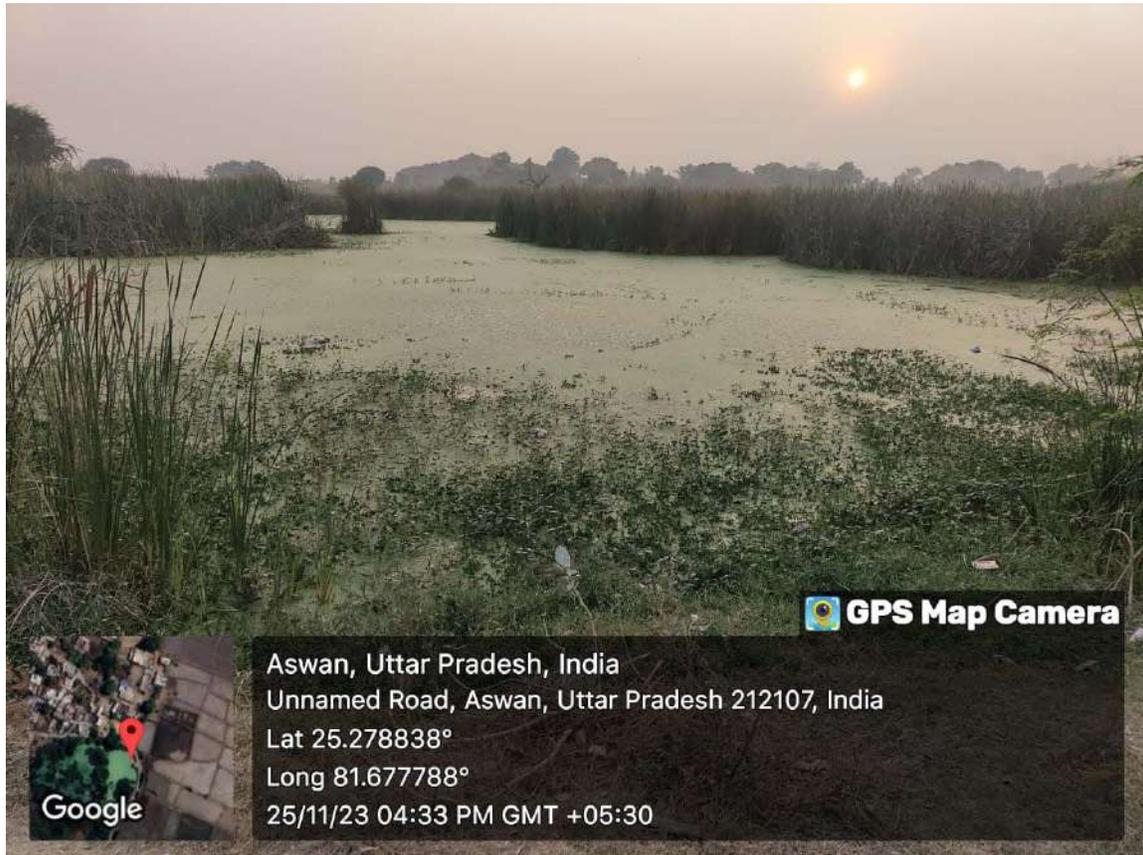
MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2023			YEAR:2023		
PIEZOMETER			PIEZOMETER		
DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)	WL.(meter)
01.SEP	22	4.1	01.OCT	22	4
02.SEP	22	4.1	02.OCT	22	4
03.SEP	22	4.1	03.OCT	22	4
04.SEP	22	4.1	04.OCT	22	4
05.SEP	22	4.1	05.OCT	22	4
06.SEP	22	4.1	06.OCT	22	4
07.SEP	22	4.1	07.OCT	22	4
08.SEP	22	4.1	08.OCT	22	4
09.SEP	22	4.1	09.OCT	22	4
10.SEP	22	4.1	10.OCT	22	4
11.SEP	22	4.1	11.OCT	22	4
12.SEP	22	4.1	12.OCT	22	4
13.SEP	22	4.1	13.OCT	22	4
14.SEP	22	4.1	14.OCT	22	4.2
15.SEP	22	4.1	15.OCT	22	4.2
16.SEP	22	4.1	16.OCT	22	4.2
17.SEP	22	4.1	17.OCT	22	4.2
18.SEP	22	4.1	18.OCT	22	4.2
19.SEP	22	4.1	19.OCT	22	4.2
20.SEP	22	4.1	20.OCT	22	4.2
21.SEP	22	4.1	21.OCT	22	4.2
22.SEP	22	4.1	22.OCT	22	4.2
23.SEP	22	4.1	23.OCT	22	4.2
24.SEP	22	4.1	24.OCT	22	4.2
25.SEP	22	4.1	25.OCT	22	4.2
26.SEP	22	4.1	26.OCT	22	4.2
27.SEP	22	4.1	27.OCT	22	4.2
28.SEP	22	4.1	28.OCT	22	4.2
29.SEP	22	4.1	29.OCT	22	4.2
30.SEP	22	4.1	30.OCT	22	4.2
			31.OCT	22	4.2

Annexure –IV



Annexure –V



TEST REPORT

FORMAT NO. ECO/QS/FORMAT/09

NAME & ADDRESS OF CUSTOMER:	Mangalore Minerals Private Limited Allahabad	ULR No.	TC953922000005439P
	Near Aswan Village Jasra Bara	Test Report No.	ECOLAB/GW/0625/05439/10/2022
	Taluk Allahabad- 212107, U.P	Issue Date of Test Report	05.11.2022
Type of Sample	Drinking Water		
Sample Registration No.	625	Name of Location	Bore well Water
Sampling Method	As per Reference Method	Sample Collected By	By Party
Date of Sample Collection	28.10.2022	Time of Sample Collection	-
Date of Sample Receipt	01.11.2022	Time of Sample Receipt	4:20 PM
Start Date of Analysis	01.11.2022	End Date of Analysis	04.11.2022
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/5439/10/2022
	Humidity: 69 %		

S.No.	Test	Unit	Protocol	Detection Range	Results	INDIAN STANDARDS as per IS 10500:2012 (Reaff:2018)	
						Desirable	Permissible
1.	Turbidity	NTU	APHA, 23 rd Ed. : 2017, 2130-A+B	1-100	1175.0	1	5
2.	pH	-	APHA, 23 rd Ed. : 2017, 4500 H+A+B	2-12	6.60	6.5-8.5	No Relax
3.	Total Dissolved Solids as TDS	mg/l	APHA, 23 rd Ed. : 2017, 2540-C	5-5000	158.0	500	2000
4.	Total Suspended Solids as TSS	mg/l	APHA, 23 rd Ed. : 2017, 2540-D	5-5000	906.0		
5.	Alkalinity as CaCO ₃	mg/l	APHA, 23 rd Ed. : 2017, 2320 A+B	5-1500	120.0	200	600
6.	Total Hardness as CaCO ₃	mg/l	APHA, 23 rd Ed. : 2017, 2340 A+C	5-1500	124.0	200	600
7.	Calcium as Ca	mg/l	APHA, 23 rd Ed. : 2017, 3500 Ca A+B	5-1000	35.2	75	200
8.	Magnesium as Mg	mg/l	APHA, 23 rd Ed. : 2017, 3500 Mg A+B	5-1000	8.74	30	100
9.	Carbonate	mg/l	APHA, 23 rd Ed. : 2017, 2320 A+B	5-1500	72.0	-	-
10.	Bicarbonate	mg/l	APHA, 23 rd Ed. : 2017, 2320 A+B	5-1500	73.2	-	-
11.	Chloride as Cl	mg/l	APHA, 23 rd Ed. : 2017, 4500 Cl A+B	5-1000	10.0	250	1000
12.	Phosphate as PO ₄	mg/l	APHA, 23 rd Ed. : 2017, 4500-P+A+B+D	0.100-50	0.23	-	-
13.	Sulphate as SO ₄	mg/l	APHA, 23 rd Ed. : 2017, 4500-SO ₄ ²⁻ E	1-250	9.86	200	400
14.	Sodium as Na	mg/l	APHA, 23 rd Ed. : 2017, 3500 Na, A+B	1-100	5.0	-	-
15.	Potassium	mg/l	APHA, 23 rd Ed. : 2017, 3500 K, A+B	1-100	1.4	-	-
16.	Silica as SiO ₂	mg/l	APHA, 23 rd Ed. : 2017, 4500 SiO ₂ A+B	1-50	24.09	-	-
17.	Nitrate Nitrogen as NO ₃	mg/l	APHA, 23 rd Ed. : 2017, 4500-NO ₃ ²⁻ E	5-100	<5.0	45	No Relax
18.	Iron as Fe	mg/l	APHA, 23 rd Ed. : 2017, 3500 Fe B	0.02-50	0.32	0.3	No Relax
19.	Manganese as Mn	mg/l	APHA, 23 rd Ed. : 2017, 3111 A+B	0.10-5	8.74	0.1	0.3
20.	Mercury as Hg	mg/l	APHA, 23 rd Ed. : 2017, 3112 A+B	0.001-1	<0.001	0.001	No Relax
21.	Total Chromium as T. Cr	mg/l	APHA, 23 rd Ed. : 2017, 3111 A+B	0.05-10	0.05	0.05	No Relax
22.	Langlier Index	-	By Calculation	-	-1.40	-	-

Statement of Conformity: The above tested parameters confirm as per IS-10500-2012 (Reaff.-2018) limits for above tested parameters and the results are related to the sample tested.

Note:

- 1 Test results relate to the items sampled & tested.
- 2 Test report shall not be reproduced except in full without approval of the laboratory.
- 3 The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Abhishek
Technical Manager

Authorized By

Reeng
Quality Manager
Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

Compliance report of Borewell NOC from GWD

Mangalore Minerals Pvt. Ltd

1.	Name Of Company	Mangalore Minerals Pvt. Ltd
2.	Plot no./Khasra No.	1, 2, 3, 4, 7, 14, 45
3.	Company Address	Village -Aswan Chhatera ,Block - Jasra Tehsil-Bara
4.	Distt	Prayaraj
5.	State	Uttar Pradesh
6.	NOC no.	NOC025445
7.	Registration no.	202209000055
General Conditions:		
	Conditions	Compliance
1.	Holder of this NOC is hereby directed to fill 1(A) for registering his/her well within 90 days as mentioned in application from shall only started after registration of his/her NOC.	Agreed and the same has been done.
2.	In case of any change of ownership of the proposed well, fresh authorization has to be obtained.	Agreed, no ownership has changed as of now.
3.	No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.	Agreed, if any changes required the same will be informed to the competent authority.
4.	For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/IS standards) having telemetry system in the abstraction structure. Which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity	We have already installed electromagnetic flow meter (Photo enclosed Annexure I) and due to non operation of industry the withdrawal is stopped. We would like to bring in your kind notice that our construction part has been done now the industry under trial period so that the water requirement is very less as per permission.

	recorded by the meter has been extracted by the said user, until the contrary is proved.	
5.	The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters.	Agreed.
6.	The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.	Agreed.
7.	In case of any change of ownership of the existing well, fresh registration has to be obtained.	Agreed, no ownership has changed as of now.
8.	No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.	Agreed, if any changes required the same will be informed to the competent authority.
9.	In case, any of the particulars information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.	Agreed no false misleading information in the application.
10.	The certificate of Authorization/NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application,	Agreed.

	at least ninety days prior to expiry of its validity	
11.	Construction of piezometer and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.	We have constructed Piezometer DWLR (photo enclosed Annexure II) within the plant premises and data of the same is recording daily basis.
Specific Condition:		
For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:		
12.	No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.	Agreed, the govt. water supplying agency is not provide water to us and the deny letter already shared at the time of application.
13.	All Industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.	The STP of 150KLD for waste water treatment is under installation. Photo enclosed Annexure III
14.	All industries abstracting ground water in excess of 100 m ³ /d shall be required to undertake annual water audit through Confederation of Indian Industries (CII) / Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce \$ Industries certified auditors and submit audit reports within three months of completion of	Agreed. We would like to bring in your kind notice that our construction part has been done now the industry under trial period so that the water requirement is very less as per permission. Whenever we will operate the industry the water audit will be conducted through certified Water Audit Agency.

	<p>the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.</p>	
15.	<p>Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no. 10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ / day of ground water and Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer (observation well) shall be the same as that of the pumping well/wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.</p>	<p>Agreed, we installed Piezometer DWLR as per prescribe norms.</p>
16.	<p>The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, Pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.</p>	<p>We have constructed village pond for harvest rainwater photograph of the same is enclosed Annexure IV.</p>
17.	<p>Injection of treated/ untreated waste</p>	<p>Agreed.</p>

	water into aquifer system is strictly prohibited.	
18.	Industries which are likely to cause ground water pollution e.g. Tanning Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.	Agreed, our industry is silica washing plant. Water Quality report of Borewell is enclosed. Annexure V

Thanks,

Regards

Mangalore Minerals Pvt. Ltd.

Authorized Signatory



GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC025445

VALID FROM 08/10/2022 TO 07/10/2027

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202209000055			
Name of the Owner	SANTHOSH MENDON		
Designation पद	MD	Company Name कंपनी का नाम	MANGALORE MINERALS PVT LTD
Company Address कंपनी का पता	VILLAGE ASWAN, CHHATERA, BLOCK-JASRA, TEHSIL-BARA,	Authorization Letter प्राधिकार पत्र	Download
Address of the Applicant	ASHA NIVAS MATADAKAN ROAD, NEAR SYNDICATE BANK	Application Form Serial No.	PGRJ0922NIN0057
Date of Submission	01/09/2022	Specimen Signature	
Location Particulars			
District	Prayagraj	Block	JASRA
Plot No./Khasra No.	1,2,3,4, 7,14,45	Municipality/Corporation	No
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/05/2017		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	45.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	1.50
Operational Device	Electric Motor	Rate of Withdrawal (m³/hr.)	20.00

Date of Energization (In Case of Electric Pump)		01/02/2020	
Maximum Allowable Rate of Withdrawal (m³/hr.):	20.00	Maximum Allowable Running Hours Per Day:	4.00
Maximum Allowable Annual Extraction of Ground Water:	24000	Recharge Required	12000.00

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 12000.00 cubic meter, as specified under the application form within the given time period.

GENERAL CONDITIONS:

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- o The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- o For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- o The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- o All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- o The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- o A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- o Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :02/11/2022

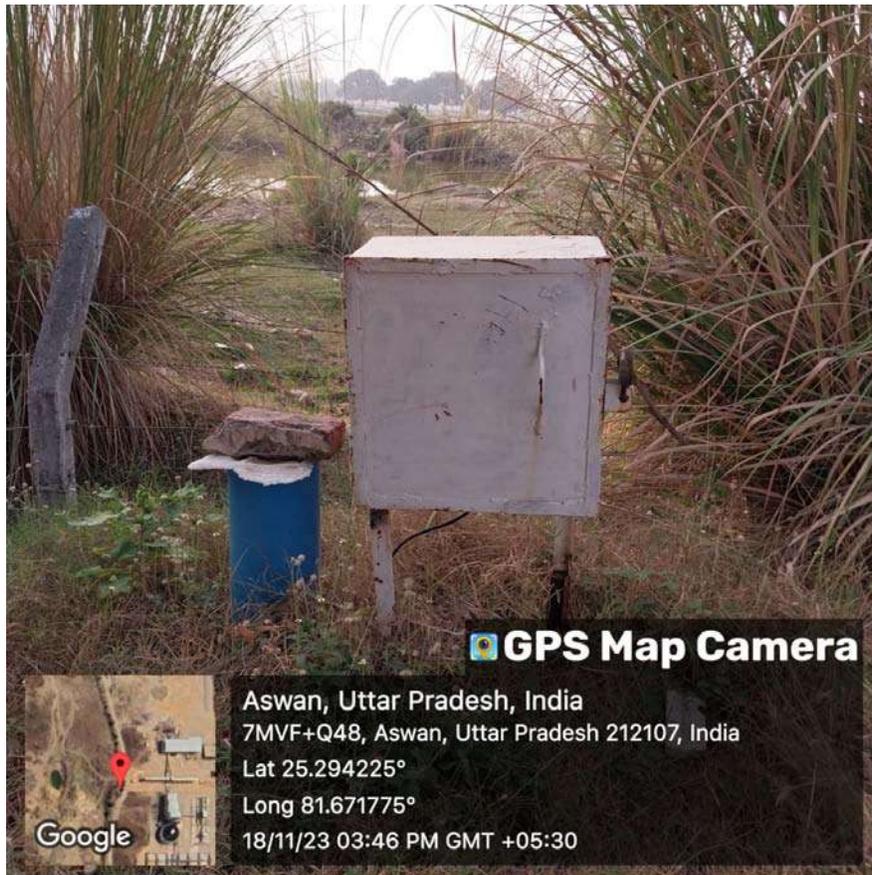
Place:Prayagraj

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Annexure -I



Annexure –II



MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2023			Year:2023		
DATE	WC.(METER)	WL.(METER)	DATE	WC.(METER)	WL(METER)
01.JUL	22	4.3	01.AUG	22	4.1
02.JUL	22	4.3	02.AUG	22	4.1
03.JUL	22	4.3	03.AUG	22	4.1
04.JUL	22	4.3	04.AUG	22	4.1
05.JUL	22	4.3	05.AUG	22	4.1
06.JUL	22	4.3	06.AUG	22	4.1
07.JUL	22	4.3	07.AUG	22	4.1
08.JUL	22	4.3	08.AUG	22	4.1
09.JUL	22	4.3	09.AUG	22	4.1
10.JUL	22	4.3	10.AUG	22	4.1
11.JUL	22	4.3	11.AUG	22	4.1
12.JUL	22	4.3	12.AUG	22	4.1
13.JUL	22	4.3	13.AUG	22	4.1
14.JUL	22	4.3	14.AUG	22	4.1
15.JUL	22	4.3	15.AUG	22	4.1
16.JUL	22	4.3	16.AUG	22	4.1
17.JUL	22	4.3	17.AUG	22	4.1
18.JUL	22	4.3	18.AUG	22	4.1
19.JUL	22	4.3	19.AUG	22	4.1
20.JUL	22	4.3	20.AUG	22	4.1
21.JUL	22	4.3	21.AUG	22	4.1
22.JUL	22	4.1	22.AUG	22	4.1
23.JUL	22	4.1	23.AUG	22	4.1
24.JUL	22	4.1	24.AUG	22	4.1
25.JUL	22	4.1	25.AUG	22	4.1
26.JUL	22	4.1	26.AUG	22	4.1
27.JUL	22	4.1	27.AUG	22	4.1
28.JUL	22	4.1	28.AUG	22	4.1
29.JUL	22	4.1	29.AUG	22	4.1
30.JUL	22	4.1	30.AUG	22	4.1
31.JUL	22	4.1	31.AUG	22	4.1

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

	Year:2023		YEAR:2023		
	PIEZOMETER		PIEZOMETER		
DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)	WL.(meter)
01.MAR	22	3.9	01.APR	22	4
02.MAR	22	3.9	02.APR	22	4
03.MAR	22	3.9	03.APR	22	4
04.MAR	22	3.9	04.APR	22	4
05.MAR	22	3.9	05.APR	22	4
06.MAR	22	3.9	06.APR	22	4
07.MAR	22	3.9	07.APR	22	4
08.MAR	22	3.9	08.APR	22	4
09.MAR	22	3.9	09.APR	22	4
10.MAR	22	3.9	10.APR	22	4
11.MAR	22	3.9	11.APR	22	4
12.MAR	22	3.9	12.APR	22	4
13.MAR	22	3.9	13.APR	22	4
14.MAR	22	3.9	14.APR	22	4
15.MAR	22	3.9	15.APR	22	4
16.MAR	22	3.9	16.APR	22	4
17.MAR	22	4	17.APR	22	4
18.MAR	22	4	18.APR	22	4
19.MAR	22	4	19.APR	22	4
20.MAR	22	4	20.APR	22	4
21.MAR	22	4	21.APR	22	4
22.MAR	22	4	22.APR	22	4
23.MAR	22	4	23.APR	22	4
24.MAR	22	4	24.APR	22	4
25.MAR	22	4	25.APR	22	4
26.MAR	22	4	26.APR	22	4
27.MAR	22	4	27.APR	22	4
28.MAR	22	4	28.APR	22	4
29.MAR	22	4	29.APR	22	3.8
30.MAR	22	4	30.APR	22	3.8
31.MAR	22	4		22	3.8

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILICA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2022			YEAR:2022		
DATE	PIEZOMETER		DATE	PIEZOMETER	
	WC.(meter)	WL.(meter)		WC.(meter)	WL.(meter)
01.NOV	22	4.1	01.DEC	22	4.1
02.NOV	22	4.1	02.DEC	22	4.1
03.NOV	22	4.1	03.DEC	22	4.1
04.NOV	22	4.1	04.DEC	22	4.1
05.NOV	22	4.1	05.DEC	22	4.1
06.NOV	22	4.1	06.DEC	22	4.1
07.NOV	22	4.1	07.DEC	22	4.1
08.NOV	22	4.1	08.DEC	22	4.1
09.NOV	22	4.1	09.DEC	22	4.1
10.NOV	22	4.1	10.DEC	22	4.1
11.NOV	22	4.1	11.DEC	22	4.1
12.NOV	22	4.1	12.DEC	22	4.1
13.NOV	22	4.1	13.DEC	22	4.1
14.NOV	22	4.1	14.DEC	22	4.1
15.NOV	22	4.1	15.DEC	22	4.1
16.NOV	22	4.1	16.DEC	22	4.1
17.NOV	22	4.2	17.DEC	22	4.2
18.NOV	22	4.2	18.DEC	22	4.2
19.NOV	22	4.2	19.DEC	22	4.2
20.NOV	22	4.2	20.DEC	22	4.2
21.NOV	22	4.2	21.DEC	22	4.2
22.NOV	22	4.2	22.DEC	22	4.2
23.NOV	22	4.2	23.DEC	22	4.2
24.NOV	22	4.2	24.DEC	22	4.2
25.NOV	22	4.2	25.DEC	22	4.2
26.NOV	22	4.2	26.DEC	22	4.2
27.NOV	22	4.2	27.DEC	22	4.2
28..NOV	22	4.2	28.DEC	22	4.2
29.NOV	22	4.2	29.DEC	22	4.2
30.NOV	22	4.2	30.DEC	22	4.2
			31.DEC	22	4.2

MANGALORE MINERALS PVT LTD
 WASHED GRAND AND SILCA SAND
 ASWAN JASRA BARA PRAYAGRAJ -212107

DATE	Year:2022		DATE	Year:2022	
	WC.(METER)	WL.(METER)		WC.(METER)	WL.(METER)
01.JUL	17.7	4.2	1.AUG	17.7	4.1
02.JUL	17.7	4.2	2.AUG	17.7	4.1
03.JUL	17.7	4.2	3.AUG	17.7	4.1
04.JUL	17.7	4.2	4.AUG	17.7	4.1
05.JUL	17.7	4.2	5.AUG	17.7	4.1
06.JUL	17.7	4.2	6.AUG	17.7	4.1
07.JUL	17.7	4.2	7.AUG	17.7	4.1
08.JUL	17.7	4.2	8.AUG	17.7	4.1
09.JUL	17.7	4.2	9.AUG	17.7	4.1
10.JUL	17.7	4.2	10.AUG	17.7	4.1
11.JUL	17.7	4.2	11.AUG	17.7	4.1
12.JUL	17.7	4.2	12.AUG	17.7	4.1
13.JUL	17.7	4.2	13.AUG	17.7	4.1
14.JUL	17.7	4.2	14.AUG	17.7	4.1
15.JUL	17.7	4.2	15.AUG	17.7	4.1
16.JUL	17.7	4.2	16.AUG	17.7	4.1
17.JUL	17.7	4.2	17.AUG	17.7	4.1
18.JUL	17.7	4.2	18.AUG	17.7	4.1
19.JUL	17.7	4.2	19.AUG	17.7	4.1
20.JUL	17.7	4.2	20.AUG	17.7	4.1
21.JUL	17.7	4.1	21.AUG	17.7	4.1
22.JUL	17.7	4.1	22.AUG	17.7	4.1
23.JUL	17.7	4.1	23.AUG	17.7	4.1
24.JUL	17.7	4.1	24.AUG	17.7	4.1
25.JUL	17.7	4.1	25.AUG	17.7	4.1
26.JUL	17.7	4.1	26.AUG	17.7	4.1
27.JUL	17.7	4.1	27.AUG	17.7	4.1
28.JUL	17.7	4.1	28.AUG	17.7	
29.JUL	17.7	4.1	29.AUG	17.7	
30.JUL	17.7	4.1	30.AUG	17.7	
31.JUL	17.7	4.1	31.AUG	17.7	

MANGALORE MINERALS PVT LTD
 WASHED GRAND AND SILCA SAND
 ASWAN JASRA BARA PRAYAGRAJ-212107

Year:2022		PIEZOMETER		YEAR:2022		PIEZOMETER	
DATE	WC.(meter)	WL.(meter)		DATE	WC.(meter)	WL.(meter)	
01.MAR	17.7	5.2		01.APR	17.7	5.7	
02.MAR	17.7	5.2		02.APR	17.7	5.7	
03.MAR	17.7	5.2		03.APR	17.7	5.7	
04.MAR	17.7	5.2		04.APR	17.7	5.7	
05.MAR	17.7	5.2		05.APR	17.7	5.7	
06.MAR	17.7	5.5		06.APR	17.7	5.7	
07.MAR	17.7	5.5		07.APR	17.7	5.7	
08.MAR	17.7	5.5		08.APR	17.7	5.7	
09.MAR	17.7	5.5		09.APR	17.7	5.7	
10.MAR	17.7	5.5		10.APR	17.7	5.7	
11.MAR	17.7	5.5		11.APR	17.7	5.7	
12.MAR	17.7	5.5		12.APR	17.7	5.7	
13.MAR	17.7	5.5		13.APR	17.7	5.7	
14.MAR	17.7	5.5		14.APR	17.7	5.7	
15.MAR	17.7	5.5		15.APR	17.7	5.7	
16.MAR	17.7	5.5		16.APR	17.7	5.7	
17.MAR	17.7	5.5		17.APR	17.7	5.7	
18.MAR	17.7	5.5		18.APR	17.7	5.7	
19.MAR	17.7	5.5		19.APR	17.7	5.8	
20.MAR	17.7	5.5		20.APR	17.7	5.8	
21.MAR	17.7	5.5		21.APR	17.7	5.8	
22.MAR	17.7	5.5		22.APR	17.7	5.8	
23.MAR	17.7	5.5		23.APR	17.7	5.8	
24.MAR	17.7	5.5		24.APR	17.7	5.8	
25.MAR	17.7	5.5		25.APR	17.7	5.8	
26.MAR	17.7	5.5		26.APR	17.7	5.8	
27.MAR	17.7	5.5		27.APR	17.7	5.8	
28.MAR	17.7	5.5		28.APR	17.7	5.8	
29.MAR	17.7	5.5		29.APR	17.7	5.8	
30.MAR	17.7	5.5		30.APR	17.7	5.8	
31.MAR	17.7	5.5					

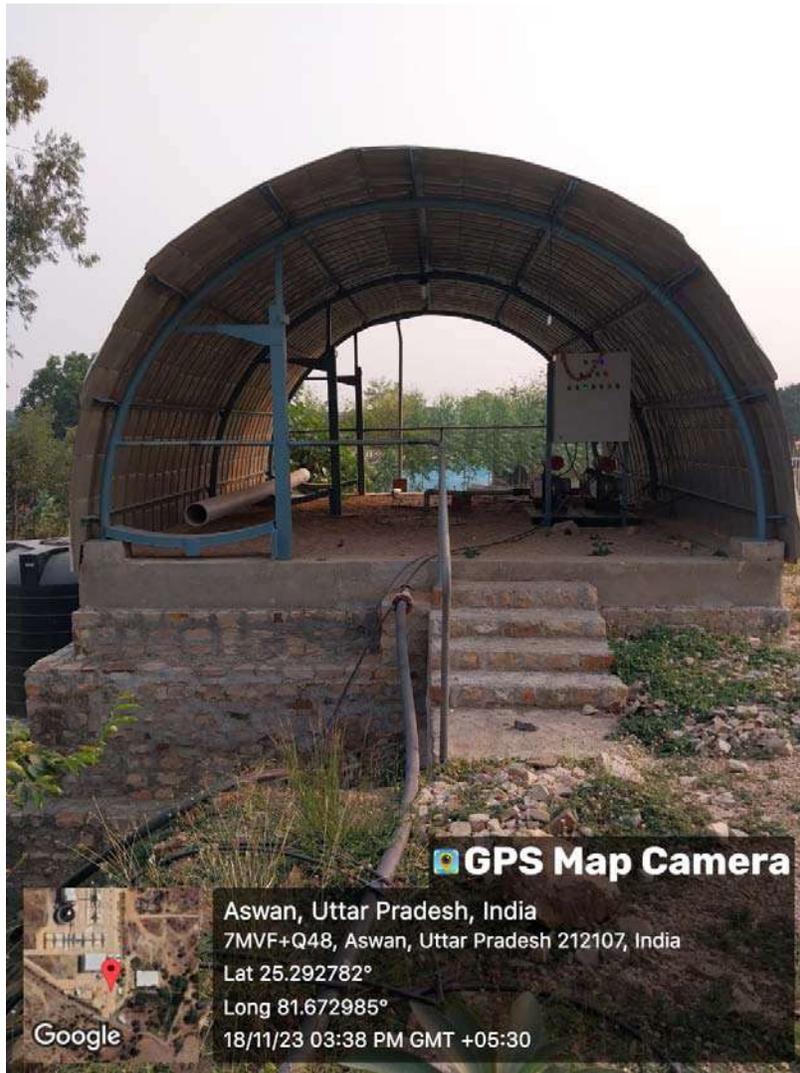
MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2021		PIEZOMETER		YEAR:2021		PIEZOMETER	
DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)
01.NOV	17.7	5.1	01.DEC	17.7	5.5		
02.NOV	17.7	5.1	02.DEC	17.7	5.5		
03.NOV	17.7	5.1	03.DEC	17.7	5.5		
04.NOV	17.7	5.1	04.DEC	17.7	5.5		
05.NOV	17.7	5.1	05.DEC	17.7	5.5		
06.NOV	17.7	5.1	06.DEC	17.7	5.5		
07.NOV	17.7	5.1	07.DEC	17.7	5.5		
08.NOV	17.7	5.1	08.DEC	17.7	5.5		
09.NOV	17.7	5.1	09.DEC	17.7	5.5		
10.NOV	17.7	5.1	10.DEC	17.7	5.5		
11.NOV	17.7	5.1	11.DEC	17.7	5.5		
12.NOV	17.7	5.1	12.DEC	17.7	5.5		
13.NOV	17.7	5.1	13.DEC	17.7	5.5		
14.NOV	17.7	5.2	14.DEC	17.7	5.3		
15.NOV	17.7	5.2	15.DEC	17.7	5.3		
16.NOV	17.7	5.2	16.DEC	17.7	5.3		
17.NOV	17.7	5.2	17.DEC	17.7	5.3		
18.NOV	17.7	5.2	18.DEC	17.7	5.3		
19.NOV	17.7	5.2	19.DEC	17.7	5.3		
20.NOV	17.7	5.2	20.DEC	17.7	5.3		
21.NOV	17.7	5.2	21.DEC	17.7	5.3		
22.NOV	17.7	5.2	22.DEC	17.7	5.3		
23.NOV	17.7	5.2	23.DEC	17.7	5.3		
24.NOV	17.7	5.2	24.DEC	17.7	5.3		
25.NOV	17.7	5.2	25.DEC	17.7	5.3		
26.NOV	17.7	5.2	26.DEC	17.7	5.3		
27.NOV	17.7	5.2	27.DEC	17.7	5.3		
28.NOV	17.7	5.2	28.DEC	17.7	5.3		
29.NOV	17.7	5.2	29.DEC	17.7	5.3		
30.NOV	17.7	5.2	30.DEC	17.7	5.3		
			31.DEC	17.7	5.3		

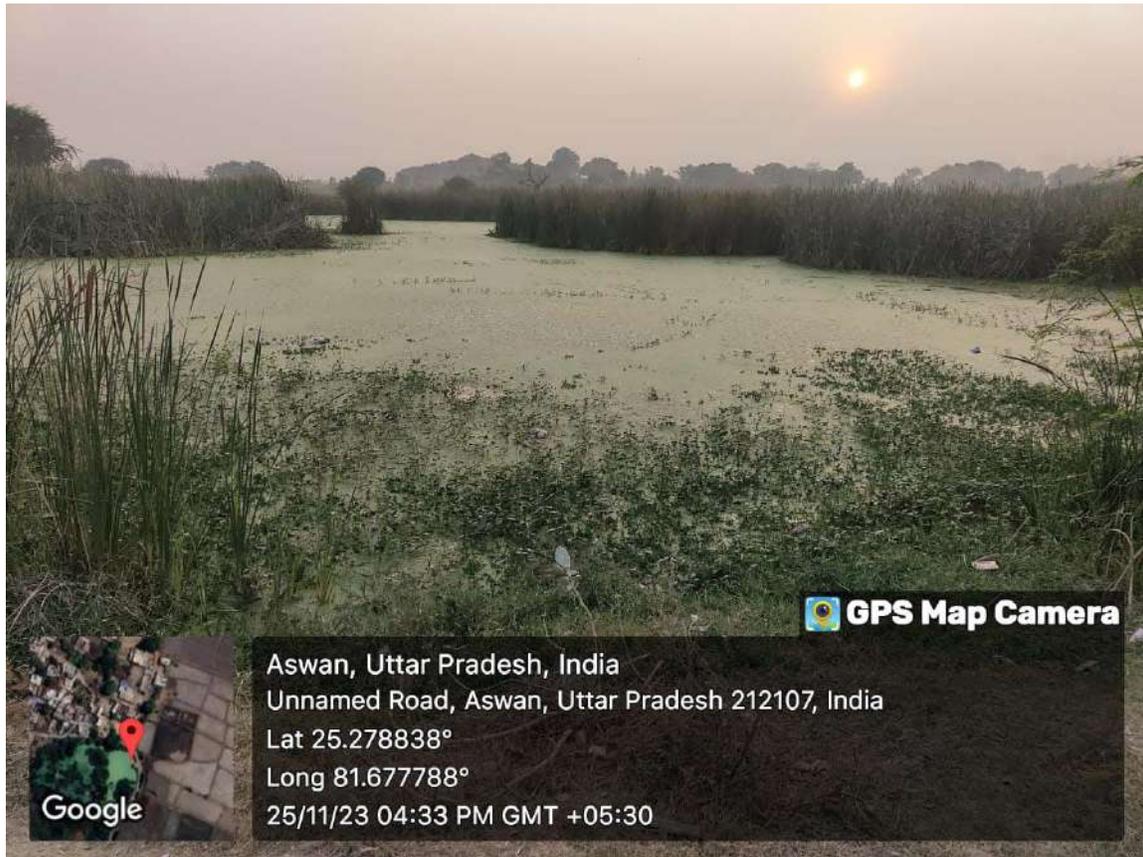
MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2023			YEAR:2023		
PIEZOMETER			PIEZOMETER		
DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)	WL.(meter)
01.SEP	22	4.1	01.OCT	22	4
02.SEP	22	4.1	02.OCT	22	4
03.SEP	22	4.1	03.OCT	22	4
04.SEP	22	4.1	04.OCT	22	4
05.SEP	22	4.1	05.OCT	22	4
06.SEP	22	4.1	06.OCT	22	4
07.SEP	22	4.1	07.OCT	22	4
08.SEP	22	4.1	08.OCT	22	4
09.SEP	22	4.1	09.OCT	22	4
10.SEP	22	4.1	10.OCT	22	4
11.SEP	22	4.1	11.OCT	22	4
12.SEP	22	4.1	12.OCT	22	4
13.SEP	22	4.1	13.OCT	22	4
14.SEP	22	4.1	14.OCT	22	4.2
15.SEP	22	4.1	15.OCT	22	4.2
16.SEP	22	4.1	16.OCT	22	4.2
17.SEP	22	4.1	17.OCT	22	4.2
18.SEP	22	4.1	18.OCT	22	4.2
19.SEP	22	4.1	19.OCT	22	4.2
20.SEP	22	4.1	20.OCT	22	4.2
21.SEP	22	4.1	21.OCT	22	4.2
22.SEP	22	4.1	22.OCT	22	4.2
23.SEP	22	4.1	23.OCT	22	4.2
24.SEP	22	4.1	24.OCT	22	4.2
25.SEP	22	4.1	25.OCT	22	4.2
26.SEP	22	4.1	26.OCT	22	4.2
27.SEP	22	4.1	27.OCT	22	4.2
28.SEP	22	4.1	28.OCT	22	4.2
29.SEP	22	4.1	29.OCT	22	4.2
30.SEP	22	4.1	30.OCT	22	4.2
			31.OCT	22	4.2

Annexure -III



Annexure –IV



TEST REPORT

FORMAT NO. ECO/QS/FORMAT/09

NAME & ADDRESS OF CUSTOMER:	Mangalore Minerals Private Limited Allahabad Near Aswan Village Jasra Bara Taluk Allahabad- 212107, U.P	ULR No.	TC953922000005439P
		Test Report No.	ECOLAB/GW/0625/05439/10/2022
		Issue Date of Test Report	05.11.2022
Type of Sample	Drinking Water		
Sample Registration No.	625	Name of Location	Bore well Water
Sampling Method	As per Reference Method	Sample Collected By	By Party
Date of Sample Collection	28.10.2022	Time of Sample Collection	-
Date of Sample Receipt	01.11.2022	Time of Sample Receipt	4:20 PM
Start Date of Analysis	01.11.2022	End Date of Analysis	04.11.2022
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/5439/10/2022
	Humidity: 69 %		

S.No.	Test	Unit	Protocol	Detection Range	Results	INDIAN STANDARDS as per IS 10500:2012 (Reaff:2018)	
						Desirable	Permissible
1.	Turbidity	NTU	APHA, 23 rd Ed. : 2017, 2130-A+B	1-100	1175.0	1	5
2.	pH	-	APHA, 23 rd Ed. : 2017, 4500 H+A+B	2-12	6.60	6.5-8.5	No Relax
3.	Total Dissolved Solids as TDS	mg/l	APHA, 23 rd Ed. : 2017, 2540-C	5-5000	158.0	500	2000
4.	Total Suspended Solids as TSS	mg/l	APHA, 23 rd Ed. : 2017, 2540-D	5-5000	906.0		
5.	Alkalinity as CaCO ₃	mg/l	APHA, 23 rd Ed. : 2017, 2320 A+B	5-1500	120.0	200	600
6.	Total Hardness as CaCO ₃	mg/l	APHA, 23 rd Ed. : 2017, 2340 A+C	5-1500	124.0	200	600
7.	Calcium as Ca	mg/l	APHA, 23 rd Ed. : 2017, 3500 Ca A+B	5-1000	35.2	75	200
8.	Magnesium as Mg	mg/l	APHA, 23 rd Ed. : 2017, 3500 Mg A+B	5-1000	8.74	30	100
9.	Carbonate	mg/l	APHA, 23 rd Ed. : 2017, 2320 A+B	5-1500	72.0	-	-
10.	Bicarbonate	mg/l	APHA, 23 rd Ed. : 2017, 2320 A+B	5-1500	73.2	-	-
11.	Chloride as Cl	mg/l	APHA, 23 rd Ed. : 2017, 4500 Cl A+B	5-1000	10.0	250	1000
12.	Phosphate as PO ₄	mg/l	APHA, 23 rd Ed. : 2017, 4500-P+A+B+D	0.100-50	0.23	-	-
13.	Sulphate as SO ₄	mg/l	APHA, 23 rd Ed. : 2017, 4500-SO ₄ ²⁻ E	1-250	9.86	200	400
14.	Sodium as Na	mg/l	APHA, 23 rd Ed. : 2017, 3500 Na, A+B	1-100	5.0	-	-
15.	Potassium	mg/l	APHA, 23 rd Ed. : 2017, 3500 K, A+B	1-100	1.4	-	-
16.	Silica as SiO ₂	mg/l	APHA, 23 rd Ed. : 2017, 4500 SiO ₂ A+B	1-50	24.09	-	-
17.	Nitrate Nitrogen as NO ₃	mg/l	APHA, 23 rd Ed. : 2017, 4500-NO ₃ ²⁻ E	5-100	<5.0	45	No Relax
18.	Iron as Fe	mg/l	APHA, 23 rd Ed. : 2017, 3500 Fe B	0.02-50	0.32	0.3	No Relax
19.	Manganese as Mn	mg/l	APHA, 23 rd Ed. : 2017, 3111 A+B	0.10-5	8.74	0.1	0.3
20.	Mercury as Hg	mg/l	APHA, 23 rd Ed. : 2017, 3112 A+B	0.001-1	<0.001	0.001	No Relax
21.	Total Chromium as T. Cr	mg/l	APHA, 23 rd Ed. : 2017, 3111 A+B	0.05-10	0.05	0.05	No Relax
22.	Langlier Index	-	By Calculation	-	-1.40	-	-

Statement of Conformity: The above tested parameters confirm as per IS-10500-2012 (Reaff.-2018) limits for above tested parameters and the results are related to the sample tested.

Note:

- 1 Test results relate to the items sampled & tested.
- 2 Test report shall not be reproduced except in full without approval of the laboratory.
- 3 The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Abhishek
Technical Manager

Authorized By

Reeng
Quality Manager
Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

Compliance report of Borewell NOC from GWD

Mangalore Minerals Pvt. Ltd

1.	Name of Company	Mangalore Minerals Pvt. Ltd
2.	Plot no./Khasra No.	1, 2, 3, 4, 7, 14, 45
3.	Company Address	Village -Aswan Chhatera ,Block - Jasra Tehsil-Bara
4.	Distt	Prayaraj
5.	State	Uttar Pradesh
6.	NOC no.	NOC032373
7.	Registration no.	202206001409
General Conditions:		
	Conditions	Compliance
1.	Holder of this NOC is hereby directed to fill 1(A) for registering his/her well within 90 days as mentioned in application from shall only started after registration of his/her NOC.	Agreed and the same has been done.
2.	In case of any change of ownership of the proposed well, fresh authorization has to be obtained.	Agreed, no ownership has changed as of now.
3.	No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.	Agreed, if any changes required the same will be informed to the competent authority.
4.	For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/IS standards) having telemetry system in the abstraction structure. Which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity	We have already installed electromagnetic flow meter (Photo enclosed Annexure I) and due to non operation of industry the withdrawal is stopped. We would like to bring in your kind notice that our construction part has been done now the industry under trial period so that the water requirement is very less as per permission.

	recorded by the meter has been extracted by the said user, until the contrary is proved.	
5.	The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters.	Agreed.
6.	The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.	Agreed.
7.	In case of any change of ownership of the existing well, fresh registration has to be obtained.	Agreed, no ownership has changed as of now.
8.	No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.	Agreed, if any changes required the same will be informed to the competent authority.
9.	In case, any of the particulars information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.	Agreed no false misleading information in the application.
10.	The certificate of Authorization/NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application,	Agreed.

	at least ninety days prior to expiry of its validity	
11.	Construction of piezometer and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.	We have constructed Piezometer DWLR (photo enclosed Annexure II) within the plant premises and data of the same is recording daily basis.
Specific Condition:		
For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:		
12.	No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.	Agreed, the govt. water supplying agency is not provide water to us and the deny letter already shared at the time of application.
13.	All Industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.	The STP of 150KLD for waste water treatment is under installation. Photo enclosed Annexure III
14.	All industries abstracting ground water in excess of 100 m ³ /d shall be required to undertake annual water audit through Confederation of Indian Industries (CII) / Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce \$ Industries certified auditors and submit audit reports within three months of completion of	Agreed. We would like to bring in your kind notice that our construction part has been done now the industry under trial period so that the water requirement is very less as per permission. Whenever we will operate the industry the water audit will be conducted through certified Water Audit Agency.

	<p>the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.</p>	
15.	<p>Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no. 10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ / day of ground water and Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer (observation well) shall be the same as that of the pumping well/wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.</p>	<p>Agreed, we installed Piezometer DWLR as per prescribe norms.</p>
16.	<p>The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, Pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.</p>	<p>We have constructed village pond for harvest rainwater photograph of the same is enclosed Annexure IV.</p>
17.	<p>Injection of treated/ untreated waste</p>	<p>Agreed.</p>

	water into aquifer system is strictly prohibited.	
18.	Industries which are likely to cause ground water pollution e.g. Tanning Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.	Agreed, our industry is silica washing plant. Water Quality report of Borewell is enclosed. Annexure V

Thanks,

Regards

Mangalore Minerals Pvt. Ltd.

Authorized Signatory



GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC032373

VALID FROM 08/10/2022 TO 07/10/2027

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202206001409			
Name of the Owner	SANTHOSH MENDON		
Designation पद	MD	Company Name कंपनी का नाम	MANGALORE MINERALS PVT LTD
Company Address कंपनी का पता	VILLAGE ASWAN, CHHATERA, BLOCK-JASRA, TEHSIL-BARA,	Authorization Letter प्राधिकार पत्र	Download
Address of the Applicant	ASHA NIVAS MATADAKAN ROAD, NEAR SYNDICATE BANK	Application Form Serial No.	PGRJ0822NIN0051
Date of Submission	28/06/2022	Specimen Signature	
Location Particulars			
District	Prayagraj	Block	JASRA
Plot No./Khasra No.	1,2,3,4, 7,14,45	Municipality/Corporation	No
Ward No./Holding No.			N/A
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/05/2017		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	45.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	1.50
Operational Device	Electric Motor	Rate of Withdrawal (m³/hr.)	20.00

Date of Energization (In Case of Electric Pump)		01/02/2020	
Maximum Allowable Rate of Withdrawal (m³/hr.):	20.00	Maximum Allowable Running Hours Per Day:	2.00
Maximum Allowable Annual Extraction of Ground Water:	12000	Recharge Required	6000.00

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 6000.00 cubic meter, as specified under the application form within the given time period.

GENERAL CONDITIONS:

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

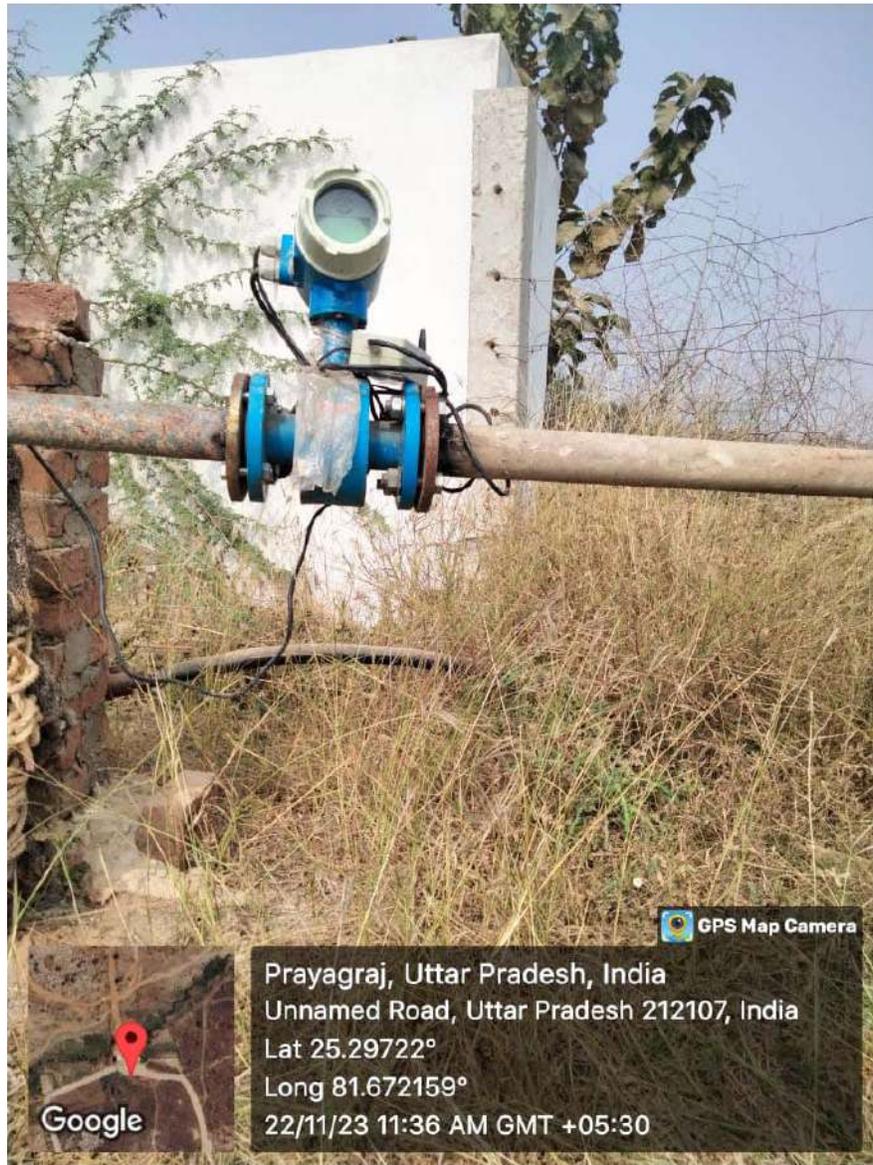
- o The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- o For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- o The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- o All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- o The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- o A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- o Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :02/11/2022

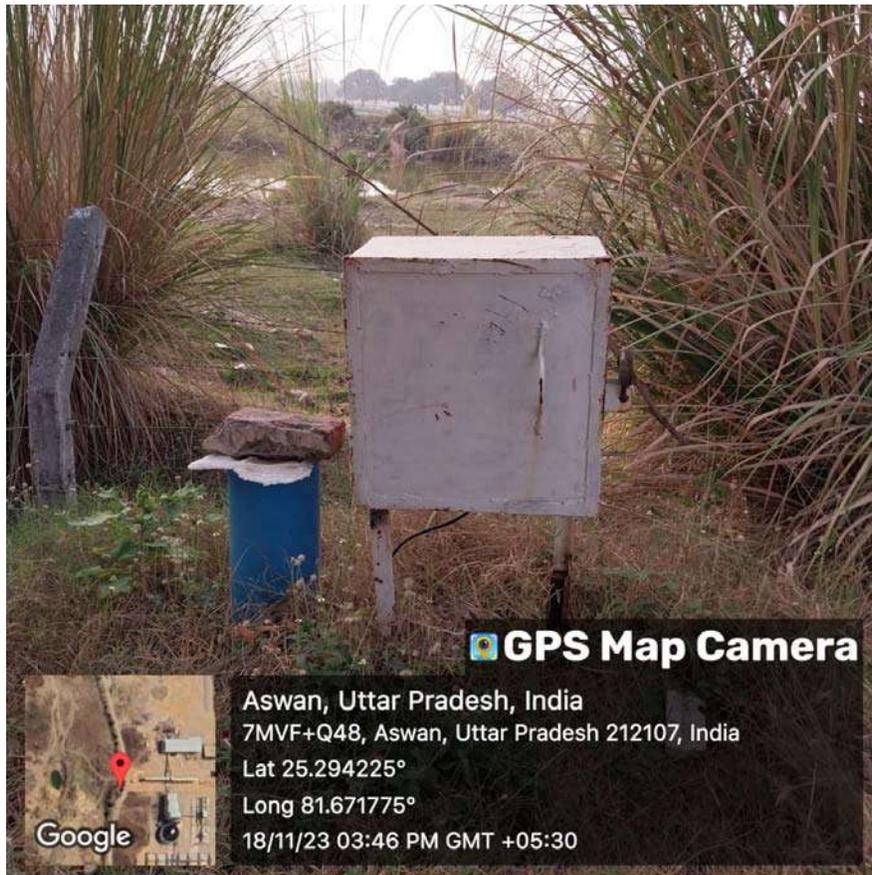
Place:Prayagraj

This certificate is electronically generated and does not require digital signature

Annexure -I



Annexure –II



MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2023			Year:2023		
DATE	WC.(METER)	WL.(METER)	DATE	WC.(METER)	WL(METER)
01.JUL	22	4.3	01.AUG	22	4.1
02.JUL	22	4.3	02.AUG	22	4.1
03.JUL	22	4.3	03.AUG	22	4.1
04.JUL	22	4.3	04.AUG	22	4.1
05.JUL	22	4.3	05.AUG	22	4.1
06.JUL	22	4.3	06.AUG	22	4.1
07.JUL	22	4.3	07.AUG	22	4.1
08.JUL	22	4.3	08.AUG	22	4.1
09.JUL	22	4.3	09.AUG	22	4.1
10.JUL	22	4.3	10.AUG	22	4.1
11.JUL	22	4.3	11.AUG	22	4.1
12.JUL	22	4.3	12.AUG	22	4.1
13.JUL	22	4.3	13.AUG	22	4.1
14.JUL	22	4.3	14.AUG	22	4.1
15.JUL	22	4.3	15.AUG	22	4.1
16.JUL	22	4.3	16.AUG	22	4.1
17.JUL	22	4.3	17.AUG	22	4.1
18.JUL	22	4.3	18.AUG	22	4.1
19.JUL	22	4.3	19.AUG	22	4.1
20.JUL	22	4.3	20.AUG	22	4.1
21.JUL	22	4.3	21.AUG	22	4.1
22.JUL	22	4.1	22.AUG	22	4.1
23.JUL	22	4.1	23.AUG	22	4.1
24.JUL	22	4.1	24.AUG	22	4.1
25.JUL	22	4.1	25.AUG	22	4.1
26.JUL	22	4.1	26.AUG	22	4.1
27.JUL	22	4.1	27.AUG	22	4.1
28.JUL	22	4.1	28.AUG	22	4.1
29.JUL	22	4.1	29.AUG	22	4.1
30.JUL	22	4.1	30.AUG	22	4.1
31.JUL	22	4.1	31.AUG	22	4.1

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

	Year:2023		YEAR:2023		
	PIEZOMETER		PIEZOMETER		
DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)	WL.(meter)
01.MAR	22	3.9	01.APR	22	4
02.MAR	22	3.9	02.APR	22	4
03.MAR	22	3.9	03.APR	22	4
04.MAR	22	3.9	04.APR	22	4
05.MAR	22	3.9	05.APR	22	4
06.MAR	22	3.9	06.APR	22	4
07.MAR	22	3.9	07.APR	22	4
08.MAR	22	3.9	08.APR	22	4
09.MAR	22	3.9	09.APR	22	4
10.MAR	22	3.9	10.APR	22	4
11.MAR	22	3.9	11.APR	22	4
12.MAR	22	3.9	12.APR	22	4
13.MAR	22	3.9	13.APR	22	4
14.MAR	22	3.9	14.APR	22	4
15.MAR	22	3.9	15.APR	22	4
16.MAR	22	3.9	16.APR	22	4
17.MAR	22	4	17.APR	22	4
18.MAR	22	4	18.APR	22	4
19.MAR	22	4	19.APR	22	4
20.MAR	22	4	20.APR	22	4
21.MAR	22	4	21.APR	22	4
22.MAR	22	4	22.APR	22	4
23.MAR	22	4	23.APR	22	4
24.MAR	22	4	24.APR	22	4
25.MAR	22	4	25.APR	22	4
26.MAR	22	4	26.APR	22	4
27.MAR	22	4	27.APR	22	4
28.MAR	22	4	28.APR	22	4
29.MAR	22	4	29.APR	22	3.8
30.MAR	22	4	30.APR	22	3.8
31.MAR	22	4		22	3.8

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILICA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2022		PIEZOMETER		YEAR:2022		PIEZOMETER	
DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)	WL.(meter)		
01.NOV	22	4.1	01.DEC	22	4.1		
02.NOV	22	4.1	02.DEC	22	4.1		
03.NOV	22	4.1	03.DEC	22	4.1		
04.NOV	22	4.1	04.DEC	22	4.1		
05.NOV	22	4.1	05.DEC	22	4.1		
06.NOV	22	4.1	06.DEC	22	4.1		
07.NOV	22	4.1	07.DEC	22	4.1		
08.NOV	22	4.1	08.DEC	22	4.1		
09.NOV	22	4.1	09.DEC	22	4.1		
10.NOV	22	4.1	10.DEC	22	4.1		
11.NOV	22	4.1	11.DEC	22	4.1		
12.NOV	22	4.1	12.DEC	22	4.1		
13.NOV	22	4.1	13.DEC	22	4.1		
14.NOV	22	4.1	14.DEC	22	4.1		
15.NOV	22	4.1	15.DEC	22	4.1		
16.NOV	22	4.1	16.DEC	22	4.1		
17.NOV	22	4.2	17.DEC	22	4.2		
18.NOV	22	4.2	18.DEC	22	4.2		
19.NOV	22	4.2	19.DEC	22	4.2		
20.NOV	22	4.2	20.DEC	22	4.2		
21.NOV	22	4.2	21.DEC	22	4.2		
22.NOV	22	4.2	22.DEC	22	4.2		
23.NOV	22	4.2	23.DEC	22	4.2		
24.NOV	22	4.2	24.DEC	22	4.2		
25.NOV	22	4.2	25.DEC	22	4.2		
26.NOV	22	4.2	26.DEC	22	4.2		
27.NOV	22	4.2	27.DEC	22	4.2		
28..NOV	22	4.2	28.DEC	22	4.2		
29.NOV	22	4.2	29.DEC	22	4.2		
30.NOV	22	4.2	30.DEC	22	4.2		
			31.DEC	22	4.2		

MANGALORE MINERALS PVT LTD
 WASHED GRAND AND SILCA SAND
 ASWAN JASRA BARA PRAYAGRAJ -212107

DATE	Year:2022		DATE	Year:2022	
	WC.(METER)	WL.(METER)		WC.(METER)	WL.(METER)
01.JUL	17.7	4.2	1.AUG	17.7	4.1
02.JUL	17.7	4.2	2.AUG	17.7	4.1
03.JUL	17.7	4.2	3.AUG	17.7	4.1
04.JUL	17.7	4.2	4.AUG	17.7	4.1
05.JUL	17.7	4.2	5.AUG	17.7	4.1
06.JUL	17.7	4.2	6.AUG	17.7	4.1
07.JUL	17.7	4.2	7.AUG	17.7	4.1
08.JUL	17.7	4.2	8.AUG	17.7	4.1
09.JUL	17.7	4.2	9.AUG	17.7	4.1
10.JUL	17.7	4.2	10.AUG	17.7	4.1
11.JUL	17.7	4.2	11.AUG	17.7	4.1
12.JUL	17.7	4.2	12.AUG	17.7	4.1
13.JUL	17.7	4.2	13.AUG	17.7	4.1
14.JUL	17.7	4.2	14.AUG	17.7	4.1
15.JUL	17.7	4.2	15.AUG	17.7	4.1
16.JUL	17.7	4.2	16.AUG	17.7	4.1
17.JUL	17.7	4.2	17.AUG	17.7	4.1
18.JUL	17.7	4.2	18.AUG	17.7	4.1
19.JUL	17.7	4.2	19.AUG	17.7	4.1
20.JUL	17.7	4.2	20.AUG	17.7	4.1
21.JUL	17.7	4.1	21.AUG	17.7	4.1
22.JUL	17.7	4.1	22.AUG	17.7	4.1
23.JUL	17.7	4.1	23.AUG	17.7	4.1
24.JUL	17.7	4.1	24.AUG	17.7	4.1
25.JUL	17.7	4.1	25.AUG	17.7	4.1
26.JUL	17.7	4.1	26.AUG	17.7	4.1
27.JUL	17.7	4.1	27.AUG	17.7	4.1
28.JUL	17.7	4.1	28.AUG	17.7	
29.JUL	17.7	4.1	29.AUG	17.7	
30.JUL	17.7	4.1	30.AUG	17.7	
31.JUL	17.7	4.1	31.AUG	17.7	

MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ-212107

Year:2022		PIEZOMETER		YEAR:2022		PIEZOMETER	
DATE	WC.(meter)	WL.(meter)		DATE	WC.(meter)	WL.(meter)	
01.MAR	17.7	5.2		01.APR	17.7	5.7	
02.MAR	17.7	5.2		02.APR	17.7	5.7	
03.MAR	17.7	5.2		03.APR	17.7	5.7	
04.MAR	17.7	5.2		04.APR	17.7	5.7	
05.MAR	17.7	5.2		05.APR	17.7	5.7	
06.MAR	17.7	5.5		06.APR	17.7	5.7	
07.MAR	17.7	5.5		07.APR	17.7	5.7	
08.MAR	17.7	5.5		08.APR	17.7	5.7	
09.MAR	17.7	5.5		09.APR	17.7	5.7	
10.MAR	17.7	5.5		10.APR	17.7	5.7	
11.MAR	17.7	5.5		11.APR	17.7	5.7	
12.MAR	17.7	5.5		12.APR	17.7	5.7	
13.MAR	17.7	5.5		13.APR	17.7	5.7	
14.MAR	17.7	5.5		14.APR	17.7	5.7	
15.MAR	17.7	5.5		15.APR	17.7	5.7	
16.MAR	17.7	5.5		16.APR	17.7	5.7	
17.MAR	17.7	5.5		17.APR	17.7	5.7	
18.MAR	17.7	5.5		18.APR	17.7	5.7	
19.MAR	17.7	5.5		19.APR	17.7	5.8	
20.MAR	17.7	5.5		20.APR	17.7	5.8	
21.MAR	17.7	5.5		21.APR	17.7	5.8	
22.MAR	17.7	5.5		22.APR	17.7	5.8	
23.MAR	17.7	5.5		23.APR	17.7	5.8	
24.MAR	17.7	5.5		24.APR	17.7	5.8	
25.MAR	17.7	5.5		25.APR	17.7	5.8	
26.MAR	17.7	5.5		26.APR	17.7	5.8	
27.MAR	17.7	5.5		27.APR	17.7	5.8	
28.MAR	17.7	5.5		28.APR	17.7	5.8	
29.MAR	17.7	5.5		29.APR	17.7	5.8	
30.MAR	17.7	5.5		30.APR	17.7	5.8	
31.MAR	17.7	5.5					

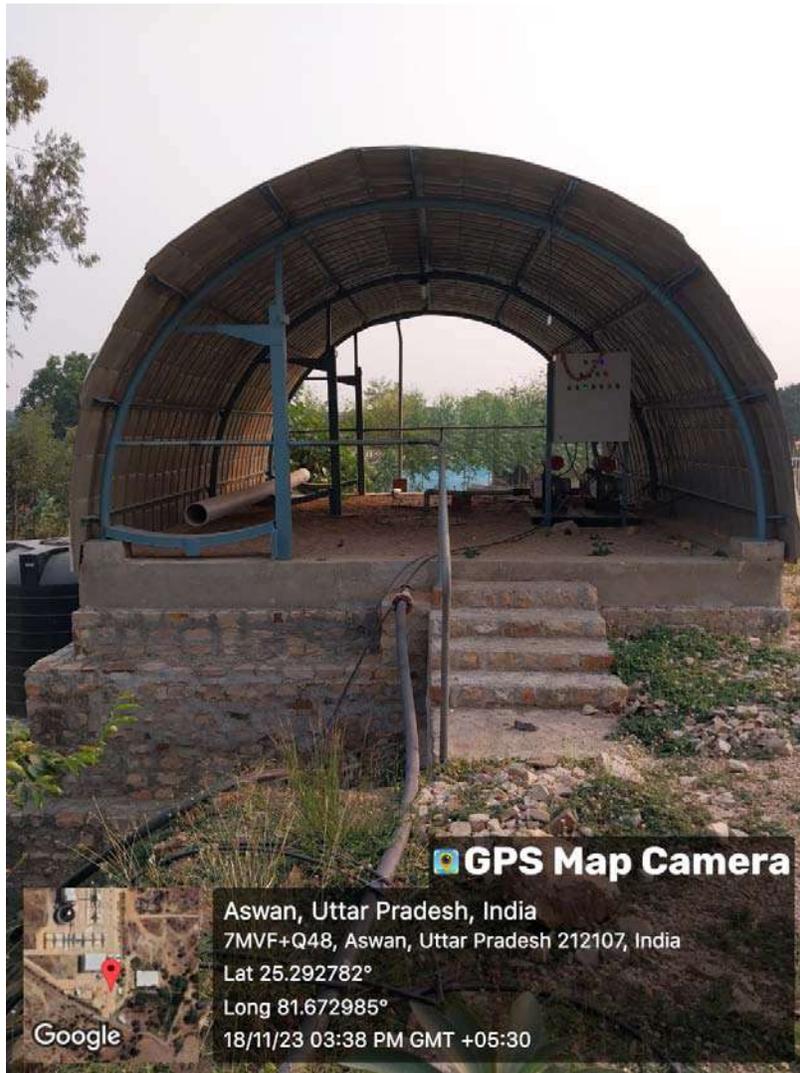
MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2021		PIEZOMETER		YEAR:2021		PIEZOMETER	
DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)
01.NOV	17.7	5.1	01.DEC	17.7	5.5		
02.NOV	17.7	5.1	02.DEC	17.7	5.5		
03.NOV	17.7	5.1	03.DEC	17.7	5.5		
04.NOV	17.7	5.1	04.DEC	17.7	5.5		
05.NOV	17.7	5.1	05.DEC	17.7	5.5		
06.NOV	17.7	5.1	06.DEC	17.7	5.5		
07.NOV	17.7	5.1	07.DEC	17.7	5.5		
08.NOV	17.7	5.1	08.DEC	17.7	5.5		
09.NOV	17.7	5.1	09.DEC	17.7	5.5		
10.NOV	17.7	5.1	10.DEC	17.7	5.5		
11.NOV	17.7	5.1	11.DEC	17.7	5.5		
12.NOV	17.7	5.1	12.DEC	17.7	5.5		
13.NOV	17.7	5.1	13.DEC	17.7	5.5		
14.NOV	17.7	5.2	14.DEC	17.7	5.3		
15.NOV	17.7	5.2	15.DEC	17.7	5.3		
16.NOV	17.7	5.2	16.DEC	17.7	5.3		
17.NOV	17.7	5.2	17.DEC	17.7	5.3		
18.NOV	17.7	5.2	18.DEC	17.7	5.3		
19.NOV	17.7	5.2	19.DEC	17.7	5.3		
20.NOV	17.7	5.2	20.DEC	17.7	5.3		
21.NOV	17.7	5.2	21.DEC	17.7	5.3		
22.NOV	17.7	5.2	22.DEC	17.7	5.3		
23.NOV	17.7	5.2	23.DEC	17.7	5.3		
24.NOV	17.7	5.2	24.DEC	17.7	5.3		
25.NOV	17.7	5.2	25.DEC	17.7	5.3		
26.NOV	17.7	5.2	26.DEC	17.7	5.3		
27.NOV	17.7	5.2	27.DEC	17.7	5.3		
28.NOV	17.7	5.2	28.DEC	17.7	5.3		
29.NOV	17.7	5.2	29.DEC	17.7	5.3		
30.NOV	17.7	5.2	30.DEC	17.7	5.3		
			31.DEC	17.7	5.3		

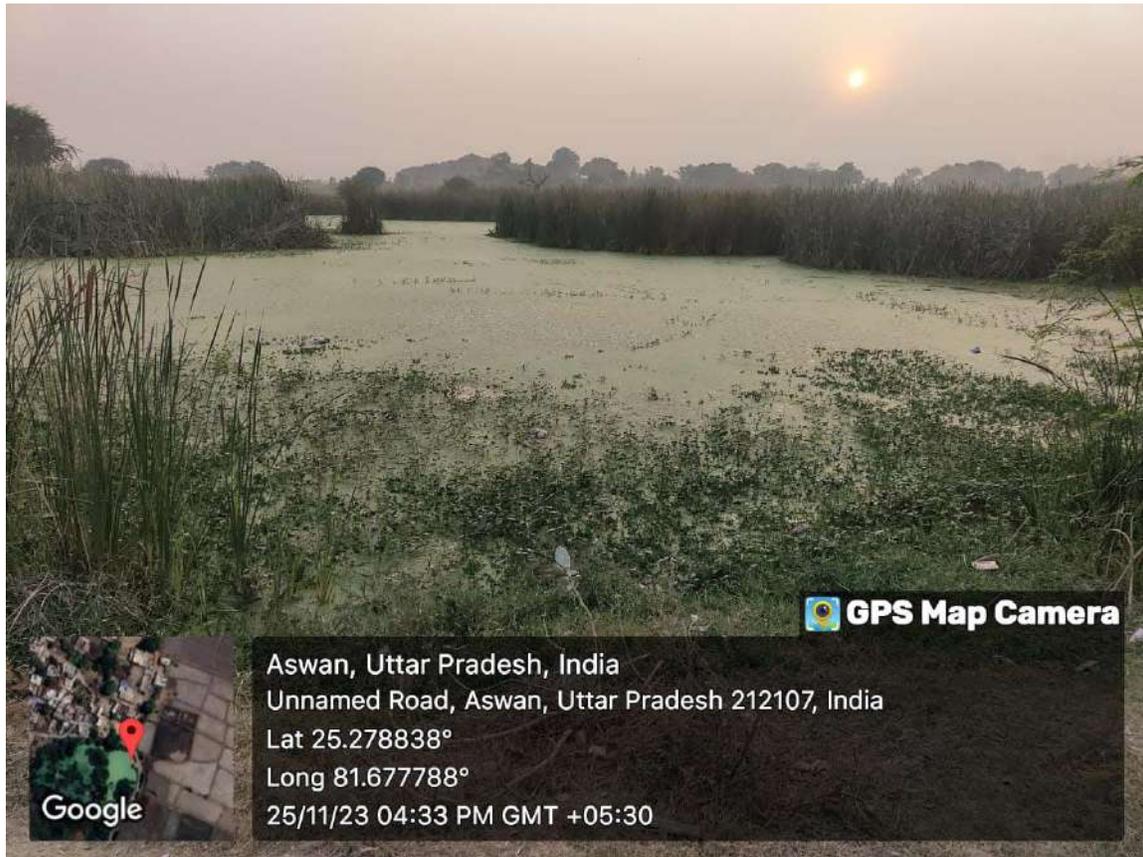
MANGALORE MINERALS PVT LTD
WASHED GRAND AND SILCA SAND
ASWAN JASRA BARA PRAYAGRAJ -212107

Year:2023			YEAR:2023		
PIEZOMETER			PIEZOMETER		
DATE	WC.(meter)	WL.(meter)	DATE	WC.(meter)	WL.(meter)
01.SEP	22	4.1	01.OCT	22	4
02.SEP	22	4.1	02.OCT	22	4
03.SEP	22	4.1	03.OCT	22	4
04.SEP	22	4.1	04.OCT	22	4
05.SEP	22	4.1	05.OCT	22	4
06.SEP	22	4.1	06.OCT	22	4
07.SEP	22	4.1	07.OCT	22	4
08.SEP	22	4.1	08.OCT	22	4
09.SEP	22	4.1	09.OCT	22	4
10.SEP	22	4.1	10.OCT	22	4
11.SEP	22	4.1	11.OCT	22	4
12.SEP	22	4.1	12.OCT	22	4
13.SEP	22	4.1	13.OCT	22	4
14.SEP	22	4.1	14.OCT	22	4.2
15.SEP	22	4.1	15.OCT	22	4.2
16.SEP	22	4.1	16.OCT	22	4.2
17.SEP	22	4.1	17.OCT	22	4.2
18.SEP	22	4.1	18.OCT	22	4.2
19.SEP	22	4.1	19.OCT	22	4.2
20.SEP	22	4.1	20.OCT	22	4.2
21.SEP	22	4.1	21.OCT	22	4.2
22.SEP	22	4.1	22.OCT	22	4.2
23.SEP	22	4.1	23.OCT	22	4.2
24.SEP	22	4.1	24.OCT	22	4.2
25.SEP	22	4.1	25.OCT	22	4.2
26.SEP	22	4.1	26.OCT	22	4.2
27.SEP	22	4.1	27.OCT	22	4.2
28.SEP	22	4.1	28.OCT	22	4.2
29.SEP	22	4.1	29.OCT	22	4.2
30.SEP	22	4.1	30.OCT	22	4.2
			31.OCT	22	4.2

Annexure -III



Annexure –IV



TEST REPORT

FORMAT NO. ECO/QS/FORMAT/09

NAME & ADDRESS OF CUSTOMER:	Mangalore Minerals Private Limited Allahabad	ULR No.	TC953922000005439P
	Near Aswan Village Jasra Bara	Test Report No.	ECOLAB/GW/0625/05439/10/2022
	Taluk Allahabad- 212107, U.P	Issue Date of Test Report	05.11.2022
Type of Sample	Drinking Water		
Sample Registration No.	625	Name of Location	Bore well Water
Sampling Method	As per Reference Method	Sample Collected By	By Party
Date of Sample Collection	28.10.2022	Time of Sample Collection	-
Date of Sample Receipt	01.11.2022	Time of Sample Receipt	4:20 PM
Start Date of Analysis	01.11.2022	End Date of Analysis	04.11.2022
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/5439/10/2022
	Humidity: 69 %		

S.No.	Test	Unit	Protocol	Detection Range	Results	INDIAN STANDARDS as per IS 10500:2012 (Reaff:2018)	
						Desirable	Permissible
1.	Turbidity	NTU	APHA, 23 rd Ed. : 2017, 2130-A+B	1-100	1175.0	1	5
2.	pH	-	APHA, 23 rd Ed. : 2017, 4500 H+A+B	2-12	6.60	6.5-8.5	No Relax
3.	Total Dissolved Solids as TDS	mg/l	APHA, 23 rd Ed. : 2017, 2540-C	5-5000	158.0	500	2000
4.	Total Suspended Solids as TSS	mg/l	APHA, 23 rd Ed. : 2017, 2540-D	5-5000	906.0		
5.	Alkalinity as CaCO ₃	mg/l	APHA, 23 rd Ed. : 2017, 2320 A+B	5-1500	120.0	200	600
6.	Total Hardness as CaCO ₃	mg/l	APHA, 23 rd Ed. : 2017, 2340 A+C	5-1500	124.0	200	600
7.	Calcium as Ca	mg/l	APHA, 23 rd Ed. : 2017, 3500 Ca A+B	5-1000	35.2	75	200
8.	Magnesium as Mg	mg/l	APHA, 23 rd Ed. : 2017, 3500 Mg A+B	5-1000	8.74	30	100
9.	Carbonate	mg/l	APHA, 23 rd Ed. : 2017, 2320 A+B	5-1500	72.0	-	-
10.	Bicarbonate	mg/l	APHA, 23 rd Ed. : 2017, 2320 A+B	5-1500	73.2	-	-
11.	Chloride as Cl	mg/l	APHA, 23 rd Ed. : 2017, 4500 Cl A+B	5-1000	10.0	250	1000
12.	Phosphate as PO ₄	mg/l	APHA, 23 rd Ed. : 2017, 4500-P+A+B+D	0.100-50	0.23	-	-
13.	Sulphate as SO ₄	mg/l	APHA, 23 rd Ed. : 2017, 4500-SO ₄ ²⁻ E	1-250	9.86	200	400
14.	Sodium as Na	mg/l	APHA, 23 rd Ed. : 2017, 3500 Na, A+B	1-100	5.0	-	-
15.	Potassium	mg/l	APHA, 23 rd Ed. : 2017, 3500 K, A+B	1-100	1.4	-	-
16.	Silica as SiO ₂	mg/l	APHA, 23 rd Ed. : 2017, 4500 SiO ₂ A+B	1-50	24.09	-	-
17.	Nitrate Nitrogen as NO ₃	mg/l	APHA, 23 rd Ed. : 2017, 4500-NO ₃ ²⁻ E	5-100	<5.0	45	No Relax
18.	Iron as Fe	mg/l	APHA, 23 rd Ed. : 2017, 3500 Fe B	0.02-50	0.32	0.3	No Relax
19.	Manganese as Mn	mg/l	APHA, 23 rd Ed. : 2017, 3111 A+B	0.10-5	8.74	0.1	0.3
20.	Mercury as Hg	mg/l	APHA, 23 rd Ed. : 2017, 3112 A+B	0.001-1	<0.001	0.001	No Relax
21.	Total Chromium as T. Cr	mg/l	APHA, 23 rd Ed. : 2017, 3111 A+B	0.05-10	0.05	0.05	No Relax
22.	Langlier Index	-	By Calculation	-	-1.40	-	-

Statement of Conformity: The above tested parameters confirm as per IS-10500-2012 (Reaff.-2018) limits for above tested parameters and the results are related to the sample tested.

Note:

- 1 Test results relate to the items sampled & tested.
- 2 Test report shall not be reproduced except in full without approval of the laboratory.
- 3 The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Abhishek
Technical Manager

Authorized By

Reeng
Quality Manager
Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

NGT - OA NO. 203 OF 2021 - Response of M/s. Mangalore Minerals Pvt. Ltd.

ANCHIT SRIPAT <anchit@asayalegal.com>

Sat 04-May-24 7:08 PM

To:mscb.cpcb@nic.in <mscb.cpcb@nic.in>;csup@nic.in <csup@nic.in>;secy-moef@nic.in <secy-moef@nic.in>;ms@uppcb.com <ms@uppcb.com>;
dmail@nic.in <dmail@nic.in>;dgmupexp@gmail.com <dgmupexp@gmail.com>;janhithealthup@gmail.com <janhithealthup@gmail.com>;
pradeepmisra@yahoo.com <pradeepmisra@yahoo.com>

 1 attachments (25 MB)

Additional Affidavit Mangalore Minerals.pdf;

Please find enclosed herewith Additional Affidavit of (R-44) Mangalore Minerals Pvt. Ltd for its Asawan Washing Plant situated at Village Chithera, Tehsil Bara District Prayagraj.

Regards,

Anchit Sripat

Advocate

Partner

T: +91 95827 09108
A: A-72 First Floor, East of Kailash,
New Delhi - 110067
E:- anchit@asayalegal.com



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